

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
IN
ORIGINAL APPLICATION NO. 693 OF 2023**

IN THE MATTER OF:

News Item titled "Pollution Control Boards are the weak link" appearing in Deccan Herald dated 24.10.2023

N.D.o.H. 09.01.2025

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Date: 03.01.2025

Place: New Delhi

Filed by:



Mr Dhananjay Baijal

Advocate for Respondent No. 22

Telangana Pollution Control Board

2/20 B, Lower Gr. Floor, Jangpura-A, New Delhi-110014

Phone: 9958667540

E-mail: d.baijal89@gmail.com

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**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

ORIGINAL APPLICATION No.693 OF 2023

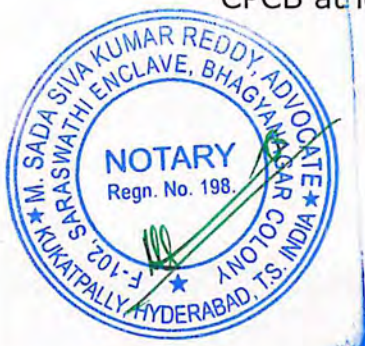
IN THE MATTER OF:

News Item titled "Pollution Control Boards are the weak link" appearing in Deccan Herald dated 24.10.2023.

AFFIDAVIT OF TELANGANA POLLUTION CONTROL BOARD IN COMPLIANCE OF THE ORDER DATED 11/09/2024 PASSED IN ORIGINAL APPLICATION NO. 693 OF 2023, BY THE HON'BLE NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH, NEW DELHI.

I, Ravi Gugulothu, S/o.G.Bheema, aged 44 years, the Member Secretary, Telangana Pollution Control Board (hereinafter to be referred as "TGPCB"), having it's office at A3, Paryavarana Bhavan, Industrial Estate, Opp.Sanathnagar Police Station, Sanathnagar, Hyderabad-500018, do hereby solemnly affirm and state on oath as under that:-

1. I have perused and verified the official records, and having understood the directions issued by the Hon'ble National Green Tribunal, Principal Bench, New Delhi (hereinafter to be referred as "NGT") in the order dated 11/09/2024 in Original Application No.693 of 2023, arising from the Suo-motu cognizance taken on the News Item titled - "Pollution Control Boards are the weak link"
2. In response to the issue (5), concerning "we hereby direct that the State/UT not covered by the order of the Hon'ble Supreme Court dated 27.08.2024 will also fill up the posts lying vacant in the SPCBs/PCCs latest by 30.04.2025."
3. In response to the issue (7), concerning "Let the progress report indicating the compliance of this order be filed by all the States/UTs by way of an affidavit by providing an advance copy to the Counsel for the CPCB at least one week before the next date of hearing", i.e. 09.01.2025.




MEMBER SECRETARY
Telangana Pollution Control Board,
Paryavarana Bhavan, A-3,
Industrial Estate, Sanathnagar.

Accordingly, the Affidavit is submitted incorporating the progress report indicating the compliance of the order:-

The Government of Telangana, Finance (HRM.VII) Department, vide, G.O.Ms.No.146, dt.30.08.2022 **(Annexure-I)** and G.O.Ms.No.115, dt.06.09.2023 **(Annexure-II)** has accorded permission for filling-up of the following vacancies in the Telangana Pollution Control Board, through the Telangana Public Service Commission (TGPSC):-

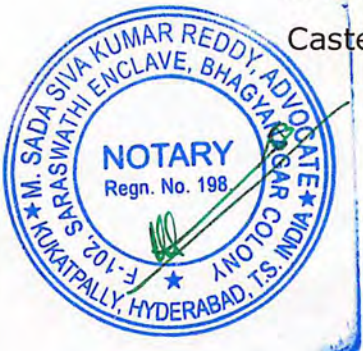
S.No.	Name of the Post	No. of Posts
1	Assistant Environmental Engineer	19
2	Assistant Scientist (Analyst Grade-II)	20
3	Statistician	1
4	Accounts Officer	1
5	Junior Assistant	5
	Total	46

Accordingly, the Telangana Public Service Commission (TGPSC), vide Notification No.29/2022, dt.30.12.2022 released notification for recruitment of 05 Junior Assistant Posts in the Telangana Pollution Control Board **(Annexure-III)**. The written examination for the same was held on 17.11.2024 (Paper-1 & Paper-2) and on 18.11.2024 (Paper-3) and the results are awaited.

Further, the Board is regularly pursuing with TGPSC to fill up the vacancies in Telangana pollution Control Board (TGPCB) on PRIORITY BASIS, and a letter dt.19.11.2024, was addressed to TGPSC for filling up of posts.

The TGPSC vide Letter No.178/RN/2024, dt.27.11.2024 **(Annexure-IV)** furnished the following information: -

- i. Categorization of 46 vacant posts of Telangana Pollution Control Board **(Annexure-IV)**.
- ii. The copy of the Job Calendar issued by the Finance Department, Government of Telangana as shared by TGPSC is enclosed as **Annexure-V**.
- iii. Further, the Government has constituted Commission of Inquiry for conducting a detailed study on sub-classification within Scheduled Castes **(Annexure-VI)**.




MEMBER SECRETARY
 Telangana Pollution Control Board,
 Paryavara Bhavan, A-3,
 Industrial Estate, Sanathnagar,
 Hyderabad-500 018.

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- iv. It is further informed that still Finance Department concurrence / indents for the posts falling under the categories of Gazetted Category Engineering Services, Gazetted Scale Other Professional Services, Non-Gazetted Other Professional Services etc., are not received from all Departments.
- v. Hence, the Commission shall issue notification for the posts of Telangana Pollution Control Board only after all the indents are received from all the other participating Departments, since these are common recruitments.

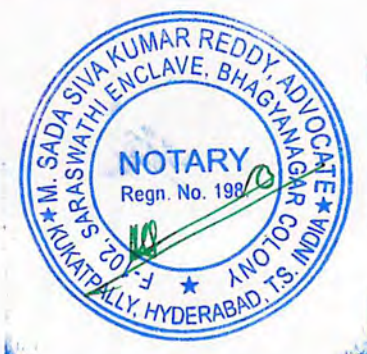
The Board is regularly pursuing with the Telangana Public Service Commission with regard to the filling up of posts under direct recruitment posts at the earliest.

It is humbly submitted that the office of the answering-deponent is ready and willing to co-operate and contribute in preparation of the proposed remedial measure to strengthen the State Pollution Control Boards, and is committed to adhere to any of the remedial suggestions proposed by your good office and the Hon'ble NGT in future, in the larger interest of public.

What is stated herein above is true and correct to the best of my knowledge, information and belief, and I believe the same to be true.

Solemnly affirmed at Hyderabad on 3rd day of January, 2025.

DEPONENT
MEMBER SECRETARY
 Telangana Pollution Control Board,
 Paryavarana Bhavan, A-3,
 Industrial Estate, Sanathnagar,
 Hyderabad-500 018.



VERIFICATION

Verified on this 3rd day of January, 2025 at Hyderabad that the contents of the above affidavit are true and correct to the best of my knowledge and that no part of it is false and nothing material has been concealed there from.

DEPONENT
MEMBER SECRETARY
Telangana Pollution Control Board,
Paryavarana Bhavan, A-3,
Industrial Estate, Sanathnagar,
Hyderabad-500 018.



ATTESTED

M. SADA SIVA KUMAR REDDY, B.Com., B.L.,
ADVOCATE & NOTARY
Appointed by Govt., India
G.O.Ms.No.198, Rev (Regn-II), dt. 11.04.2000
102, Saraswathi Enclave, Bhagyanagar Colony,
Kukatpally, Hyderabad, TS, India (Ph:98480 44395)

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Annexure - I

- 52.

**GOVERNMENT OF TELANGANA
ABSTRACT**

Public Services - Recruitment - Filling up of One Thousand Three Hundred and Seventy Three (1,373) Vacancies under Group-III Services by way of Direct Recruitment through Telangana State Public Service Commission - Orders - Issued.

FINANCE (HRM.VII) DEPARTMENT

G.O.Ms.No. 146

Dated:30th August, 2022

Read the following:-

1. G.O.Ms.No.275, Finance & Planning (FW.SMPC) Department, dated: 14.12.1995.

& & &

ORDER:

Government have reviewed the status of direct recruitment vacancies in various categories in Government Departments and Institutions under the control of the Government.

2. After due examination of the proposals furnished by the Departments in this regard, the actual requirement of personnel with reference to the activities and needs of the Department and the overall financial implication, Government hereby accord permission for filling-up of One thousand three hundred and seventy three (1,373) vacancies in various categories under Group-III services, as shown in the Appendix to this order, through the Telangana State Public Service Commission.

3. The Telangana State Public Service Commission shall take the necessary steps for direct recruitment to the vacant posts permitted to be filled up in this order, by obtaining the requisite details, such as local cadre-wise vacancy position, roster points, qualifications, etc., from the concerned Secretariat departments and Heads of Departments.

4. The Telangana State Public Service Commission shall issue Notification and Schedule for recruitment, expeditiously.

5. The concerned Special Chief Secretaries/ Principal Secretaries/ Secretaries to Government and the Heads of Departments, shall furnish the details of all vacant posts permitted to be filled up in this order, including the local cadre wise distribution, roster points, qualifications, etc., to the Telangana State Public Service Commission, under intimation to the Finance Department, immediately.

6. The provisions as to the recruitment agency, if any specified in the special rules, may be suitably amended by the administrative departments in accordance with this order, wherever necessary.

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The Animal Husbandry, Dairy Development & Fisheries Department,
Telangana Secretariat, Hyderabad.

The Energy Department,
Telangana Secretariat, Hyderabad.

The Irrigation and Command Area Development,
Telangana Secretariat, Hyderabad.

The Backward Classes Welfare Department,
Telangana Secretariat, Hyderabad.

The Planning Department,
Telangana Secretariat, Hyderabad.

The Revenue Department,
Telangana Secretariat, Hyderabad.

Copy to:

The Finance (Admn.I/II) Department, Telangana Secretariat, Hyderabad.

The Principal Secretary to Hon'ble Chief Minister, Telangana, Hyderabad.

The P.S. to Hon'ble Minister for Finance, HM&FW, Telangana, Hyderabad.

The O.S.D. to Chief Secretary, Telangana, Hyderabad.

P.S. to Spl. Chief Secretary/ Secretary (TKS)/ Secretary(DRR)/Sr. Consultant,
Finance Department, Telangana Secretariat, Hyderabad.

SF/SCs

//FORWARDED::BY ORDER//

B. S. Jonab
SECTION OFFICER

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S NO	Secretariat Department/HoD/Category	DR Vacancies
	Civil Supplies, Hod	15
22	Junior Assistant (HO)	15
	Legal Metrology	1
23	Junior Assistant (HO)	1
	GENERAL ADMINISTRATION	46
	Anti Corruption Bureau,Hod	1
24	Junior Assistant	1
	INFORMATION & PUBLIC RELATIONS,HOD	7
25	Junior Assistant	7
	Mcr Hrd Institute,Hod	7
26	Junior Assistant	7
	Public Service Commission,Hod	30
27	Junior Assistant	30
	Special Commissioner Telangana Bhavan, New Delhi,Hod	1
28	Junior Assistant	1
	HEALTH, MEDICAL & FAMILY WELFARE DEPARTMENT	39
	Department Of Ayurveda,Yoga,Unani,Siddha & Homoeopathy (Ayush) , Hod	3
29	Junior Assistant (HO)	3
	Director Of Public Health And Family Welfare, Hod	4
30	Junior Assistant (HO)	4
	Drugs Control Admn, Hod	4
31	Junior Assistant (HO)	4
	Institute Of Preventive Medicine, Hod	1
32	Junior Assistant (HO)	1
	Kaloji Narayana Rao University of Health Science, Warangal	1
33	Junior Assistant (HO)	1
	M.N.J. Institute Of Oncology And Regional Cancer Centre, Hyderabad	5
34	Junior Assistant (HO)	5
	Nizam's Institute of Medical Sciences	20
35	Junior Assistant (HO)	20
	Telangana State Medical Services Infrastructure Development Corporation	1
36	Junior Assistant (HO)	1
	HIGHER EDUCATION	89
	ARCHIVES AND DISTRICT GAZETTERS	1
37	Junior Assistant	1
	Archives Tarnaka	3
38	Junior Assistant (HO)	3
	Collegiate Education, Hod	2
39	Junior Assistant (HO)	2
	Intermediate Education, Hod	7
40	Junior Assistant(HO)	7
	Oriental Manuscripts	1
41	Junior Assistant	1
	State Board Of Technical Education And Training, Telangana	11
42	Junior Assistant (HO)	11

S NO	Secretariat Department/HoD/Category	DR Vacancies
	Labour Court-III, Hyderabad	1
66	Junior Assistant	1
	Labour, Hod	10
67	Junior Assistants (HO)	10
	MINORITIES WELFARE DEPARTMENT	6
	MINORITIES WELFARE, HOD	6
68	Junior Assistant	6
	MUNICIPAL ADMINISTRATION AND URBAN DEVELOPMENT	18
	Municipal Administration, Hod	18
69	Junior Assistant (HO)	18
	PANCHAYAT RAJ AND RURAL DEVELOPMENT	29
	Chief Engineer, Rural Water Supply	9
70	Junior Assistant (HO)	9
	Engineer-In-Chief (General & Panchayat Raj)	15
71	Junior Assistant	15
	Panchayat Raj, Hod	3
72	Junior Assistant (HO)	3
	Tsipard	2
73	Junior Assistant (HO)	2
	PLANNING	3
	Economics And Statistics, Hod	3
74	Senior Accountant	3
	REVENUE DEPARTMENT	73
	Endowments, Hod	14
75	Junior Assistant (HO)	14
	Excise, Hod	15
76	Junior Assistant (HO)	15
	Land Administration, Hod	19
77	Junior Assistant (HO)	19
	Registration And Stamps, Hod	6
78	Junior Assistant (HO)	6
	State Taxes, Hod	16
79	Junior Assistant (HO)	16
	Survey, Settlement And Land Records, Hod	3
80	Junior Assistant (HO)	3
	SCHEDULED CASTES DEVELOPMENT DEPARTMENT	36
	Scheduled Castes Development Department, Hod	8
81	Junior Assistant (HO)	8
	T.S.W.R.E.I. Society	23
82	Junior Assistant (HO)	23
	Telangana Scheduled Castes Co-Op. Development Corporation Ltd.	5
83	Junior Assistant	5
	SECONDARY EDUCATION	65
	Government Examinations, Hod	15
84	Junior Assistant (HoD)	15
	Public Libraries, H.O.D.	2
85	Junior Assistant (HO)	2
	REGISTRAR OF PUBLICATIONS, H.O.D	1
86	Junior Assistant (HoD)	1

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Annexure - II

**GOVERNMENT OF TELANGANA
ABSTRACT**

Public Services - Environment, Forests, Science and Technology Filling up of forty one (41) vacancies in various categories under the control of Member Secretary, Telangana State Pollution Control Board, Telangana, Hyderabad by way of Direct Recruitment through Telangana State Public Service Commission – Orders - Issued.

FINANCE (HRM.VII) DEPARTMENT

G.O.Ms.No.115

Dated: 06th, September, 2023

Read the following: -

1. G.O.Ms.No.275, Finance & Planning (FW.SMPC) Department, dated: 14.12.1995.
2. Member Secretary , Telangana State Pollution Control Board, Hyderabad Lr.No.26/TSPCB/Estt.2023-211.
3. Environment, Science, Technology & Forest (For.IV) Department U.O.No. 2645/For.IV/2021 dated 07.08.2023.

&&&

ORDER:

Government have reviewed the status of direct recruitment vacancies in various categories under the control of Member Secretary, Telangana State Pollution Control Board, Telangana, Hyderabad.

2. After due examination of the proposals furnished by the Environment, Forests, Science & Technology Department in this regard, the actual requirement of personnel with reference to the activities and needs of the Department and the overall financial implication, Government hereby accord permission for filling up of forty one (41) vacant posts in various categories under the control of Member Secretary, Telangana State Pollution Control Board, Hyderabad as shown in the Annexure appended to this order by way of Direct Recruitment through the Telangana State Public Service Commission.

3. The Telangana State Public Service Commission shall take the necessary steps for direct recruitment to the vacant posts permitted to be filled up in this order by obtaining the requisite details such as local cadre-wise vacancy position, roster points, qualifications, etc., from the concerned Secretary and Head of Department.

4. The Telangana State Public Service Commission, Hyderabad, shall issue Notification and Schedule for recruitment, expeditiously.

(10)

5. The Special Chief Secretary to Government, Environment, Forests, Science & Technology Department, DR.B.R.Ambedkar Telangana Secretariat, Hyderabad and Member Secretary, Telangana State Pollution Control Board, Hyderabad shall furnish the details of all vacant posts permitted to be filled up in this order including the local cadre wise distribution, roster points, qualifications, etc., to the Telangana State Public Service Commission under intimation to the Finance Department, immediately.
6. The provisions as to the recruitment agency, if any specified in the special rules, may be suitably amended by the administrative department in accordance with this order, wherever necessary.
7. This order supersedes the earlier orders, if any, in regard to the posts specified in the Appendix, for which recruitment notifications have not been issued so far.

(BY ORDER AND IN THE NAME OF THE GOVERNOR OF TELANGANA)

K.RAMAKRISHNA RAO
SPECIAL CHIEF SECRETARY TO GOVERNMENT

To
The Secretary, Telangana State Public Service Commission, Hyderabad.
The Special Chief Secretary to Government, Environment, Forests, Science & Technology Department, B.R.Ambedkar Telangana Secretariat, Hyderabad.
The Member Secretary Telangana State Pollution Control Board, Hyderabad

Copy to:

The Principal Secretary to Hon'ble Chief Minister, Telangana, Hyderabad.
The P.S. to Hon'ble Minister for Finance & HM&FW, Telangana, Hyderabad.
The P.S. to Hon'ble Minister for Environment, Forests, Science & Technology, Hyderabad.
The O.S.D. to Chief Secretary, Telangana, Hyderabad.
P.S. to Spl. Chief Secretary/ Secretary (TKS)/Sr. Consultant/Joint Secretary (H) Finance Department, Telangana Secretariat, Hyderabad.
SF/SCs

//FORWARDED::BY ORDER//


SECTION OFFICER

(ii)

Appendix

(to G.O.Ms.No.115, Finance (HRM.VII) Department, dated: 06.09.2023)

S No	Name of the Post	No. of Posts
1	Assistant Environmental Engineer	19
2	Assistant Scientist (Analyst Grade-II)	20
3	Statistician	1
4	Accounts Officer	1
	Total:	41


SECTION OFFICER

TELANGANA STATE PUBLIC SERVICE COMMISSION: HYDERABAD *Annexure - III*

NOTIFICATION NO.29/2022, DATED: 30/12/2022

**GROUP-III SERVICES
(GENERAL RECRUITMENT)**

PARA – I:

- 1) Applications are invited Online from qualified applicants through the proforma Application to be made available on Commission's website (<https://www.tspsc.gov.in>) for the various categories of posts under **Group-III Services in the State of Telangana.**
 - i) Submission of ONLINE applications starts from Dt. 24/01/2023.
 - ii) Last date and time for submission of ONLINE applications is upto 5.00 PM on 23/02/2023. The payment of Fee will be accepted upto 5:00 P.M of last date for submission.
- 2) The details of vacancies are given below: -

Post code	Name of the Post	No. of Vacancies	Age as on 01/07/2022 Min. Max.	Scale of Pay Rs.
1	Senior Accountant, Govt. Life Insurance HOD, (Finance Dept)	14	18-44	32,810-96,890/-
2	Senior Accountant (Local Cadre), Govt. Life Insurance HOD, (Finance Dept)	34		
3	Auditor, Pay and Accounts Officer HOD, (Finance Dept)	126		
4	Senior Accountant, Treasuries and Accounts HOD,(Finance Dept)	140		
5	Senior Accountant (Zonal), Treasuries and Accounts HOD, (Finance Dept)	248		
6	Senior Auditor (Zonal), State Audit HOD, (Finance Dept)	61		
7	Assistant Auditor, Pay and Accounts Officer HOD, (Finance Dept)	23		
8	Junior Assistant, Agriculture HOD, (Agriculture and Co-Operation Dept.)	03		
9	Junior Assistant, Director of Marketing HOD, (Agriculture and Co-Operation Dept.)	01		
10	Junior Assistant, Horticulture HOD, (Agriculture and Co-Operation Dept.)	01		
11	Junior Assistant (HO), Telangana State Seed and Organic Certification Authority, (Agriculture and Co-Operation Dept.)	11		24,280-72,850/-
12	Junior Assistant (HO), Warehouse Corporation (Agriculture and Co-Operation Dept.)	11		
13	Junior Assistant, Fisheries HOD, (Animal Husbandry, Dairy Development & Fisheries Dept.)	02		
14	Junior Assistant, Backward Classes Welfare HOD, (Backward Classes Welfare Dept.)	01		
15	Junior Assistant (HO), Mahatma Jyothiba Phule Telangana Backward Classes Welfare Residential Educational Institutions Society, (Backward Classes Welfare Dept)	26		
16	Junior Assistant, Chief Electrical Inspector to Government, HOD, (Energy Dept.)	02		
17	Junior Assistant, Principal Chief Conservator of Forest HOD, (Environment, Forest, S & T Dept.)	02		
18	Junior Assistant (HO), Telangana State Pollution Control Board (Environment, Forest, S & T Dept.)	05		
19	Junior Assistant, Director of Works Accounts HOD, (Finance Dept.)	05		
20	Junior Assistant, Civil Supplies HOD, (Food & Civil Supplies Dept.)	15		

21	Junior Assistant (HO), Legal Metrology, (Food & Civil Supplies Dept.)	01	18-44	24,280-72,850/-
22	Junior Assistant, Anti-Corruption Bureau HOD, (General Administration Dept.)	01		
23	Junior Assistant, Information & Public Relations HOD, (General Administration Dept.)	07		
24	Junior Assistant, MCR HRD Institute HOD, (General Administration Dept.)	07		
25	Junior Assistant, Public Service Commission HOD, (General Administration Dept.)	30		
26	Junior Assistant, Special Commissioner Telangana Bhavan, New Delhi HOD, (General Administration Dept.)	01		
27	Junior Assistant, Department of Ayurveda, Yoga, Unani, Siddha & Homeopathy (Ayush) HOD, (Health, Medical & Family Welfare Dept.)	03		
28	Junior Assistant, Director of Public Health and Family Welfare HOD, (Health, Medical & Family Welfare Dept.)	04		
29	Junior Assistant, Drugs Control Admn HOD, (Health, Medical & Family Welfare Dept.)	04		
30	Junior Assistant, Institute of Preventive Medicine HOD, (Health, Medical & Family Welfare Dept.)	01		
31	Junior Assistant (HO), Kaloji Narayana Rao University of Health Science, Warangal, (Health, Medical & Family Welfare Dept.)	01		
32	Junior Assistant (HO), M.N.J. Institute of Oncology and Regional Cancer Centre, Hyderabad, (Health, Medical & Family Welfare Dept.)	05		
33	Junior Assistant (HO), Nizam's Institute of Medical Sciences, (Health, Medical & Family Welfare Dept.)	20		
34	Junior Assistant (HO), Telangana State Medical Services Infrastructure Development Corporation, (Health, Medical & Family Welfare Dept.)	01		
35	Junior Assistant, (HO), Archives and District Gazetters (Higher Education Dept.)	01		
36	Junior Assistant (HO), Archives Tarnaka (Higher Education Dept.)	03		
37	Junior Assistant, Collegiate Education HOD, (Higher Education Dept.)	02		
38	Junior Assistant, Intermediate Education HOD, (Higher Education Dept.)	07		
39	Junior Assistant (HO), Oriental Manuscripts, (Higher Education Dept.)	01		
40	Junior Assistant (HO), State Board of Technical Education and Training, (Higher Education Dept.)	11		
41	Junior Assistant, Technical Education HOD, (Higher Education Dept.)	12		
42	Junior Assistant (HO), Telangana State Board of Intermediate Education, (Higher Education Dept.)	52		
43	Junior Assistant (HO), D.G. Special Protection Force, (Home Dept.)	02		
44	Junior Assistant, Director General & Inspector General of Police HOD, (Home Dept.)	23		
45	Junior Assistant, Intelligence Dept, DG & IG of Police HOD, (Home Dept.)	15		
46	Junior Assistant, CID, DG & IG of Police HOD, (Home Dept.)	11		
47	Junior Assistant, TS FSL, DG & IG of Police HOD, (Home Dept.)	01		
48	Junior Assistant, PTO, DG & IG of Police HOD, (Home Dept.)	01		

49	Junior Assistant, Greyhounds, DG & IG of Police HOD, (Home Dept.)	05	18-44	24,280-72,850/-
50	Junior Assistant, Octopus, DG & IG of Police HOD, (Home Dept.)	02		
51	Junior Assistant, TS Police Academy, DG & IG of Police HOD, (Home Dept.)	01		
52	Junior Assistant, Director General of Prisons and Correctional Services HOD, (Home Dept.)	03		
53	Junior Assistant, Prosecutions HOD, (Home Dept.)	01		
54	Junior Assistant, Sainik Welfare HOD, (Home Dept.)	01		
55	Junior Assistant, Commerce and Export Promotion HOD, (Industries and Commerce Dept.)	07		
56	Junior Assistant, Handlooms & Textiles HOD, (Industries and Commerce Dept.)	01		
57	Junior Assistant, Industries HOD, (Industries and Commerce Dept.)	08		
58	Junior Assistant, Mines and Geology HOD, (Industries and Commerce Dept.)	01		
59	Junior Assistant, Sugar Cane Commissioner HOD, (Industries and Commerce Dept.)	03		
60	Junior Assistant (HO), T.S. Khadi and Village Industries Board (TSKVIB), (Industries and Commerce Dept.)	05		
61	Junior Assistant, Director, Ground Water Department HOD, (Irrigation & Command Area Development Dept.)	01		
62	Junior Assistant, Employment and Training HOD, (Labour and Employment Dept.)	02		
63	Junior Assistant, Factories HOD, (Labour and Employment Dept.)	06		
64	Junior Assistant, Industrial Tribunal-II, Hyderabad, (Labour and Employment Dept.)	01		
65	Junior Assistant, (HO), Industrial Tribunal-I, Hyderabad, (Labour and Employment Dept.)	02		
66	Junior Assistant, Insurance Medical Services HOD, (Labour and Employment Dept.)	06		
67	Junior Assistant, (HO), Labour Court, Godavarikhani, (Labour and Employment Dept.)	02		
68	Junior Assistant, (HO), Labour Court, Warangal, (Labour and Employment Dept.)	02		
69	Junior Assistant, (HO), Labour Court-I, Hyderabad, (Labour and Employment Dept.)	01		
70	Junior Assistant, (HO), Labour Court-III, Hyderabad, (Labour and Employment Dept.)	01		
71	Junior Assistant, Labour HOD, (Labour and Employment Dept.)	10		
72	Junior Assistant, Minorities Welfare HOD, (Minorities Welfare Dept.)	06		
73	Junior Assistant, Municipal Administration HOD, (Municipal Administration and Urban Development Dept.)	18		
74	Junior Assistant (HO), Chief Engineer, Rural Water Supply, (Panchayat Raj and Rural Development Dept.)	09		
75	Junior Assistant (HO), Engineer-In-Chief (General & Panchayat, Raj) (Panchayat Raj and Rural Development Dept.)	15		
76	Junior Assistant, Panchayat Raj HOD, (Panchayat Raj and Rural Development Dept.)	03		
77	Junior Assistant, Economics and Statistics HOD, (Planning Dept.)	03		
78	Junior Assistant, Endowments HOD, (Revenue Dept.)	14		

79	Junior Assistant, Excise HOD, (Revenue Dept.)	15	18-44	24,280-72,850/-
80	Junior Assistant, Land Administration HOD, (Revenue Dept.)	19		
81	Junior Assistant, Registration & Stamps HOD, (Revenue Dept.)	06		
82	Junior Assistant, State Taxes HOD, (Revenue Dept.)	16		
83	Junior Assistant, Survey, Settlement and Land Records HOD, (Revenue Dept.)	03		
84	Junior Assistant, Scheduled Castes Development Department HOD, (Scheduled Castes Development Dept.)	08		
85	Junior Assistant (HO), T.S.W.R.E.I. Society, (Scheduled Castes Development Department)	23		
86	Junior Assistant (HO), Telangana Scheduled Castes Co-Op Development Corporation Ltd., (Scheduled Castes Development Department)	05		
87	Junior Assistant, Government Examinations HOD, (Secondary Education Dept.)	15		
88	Junior Assistant, Public Libraries HOD, (Secondary Education Dept.)	02		
89	Junior Assistant, Registrar of Publications HOD, (Secondary Education Dept.)	01		
90	Junior Assistant, School Education HOD, (Secondary Education Dept.)	31		
91	Junior Assistant (HOD), State Institute of Educational Technology (SIET) (Secondary Education Dept.)	04		
92	Junior Assistant (HO), Telangana State Residential Educational Institutional Society, (Secondary Education Dept.)	03		
93	Junior Assistant, Engineer-in-Chief (R & B, NH, ADMN., ROB/RUBs) HOD, (Transport, Roads and Buildings Dept.)	02		
94	Junior Assistant, Transport Commissioner, Telangana HOD, (Transport, Roads and Buildings Dept.)	10		
95	Junior Assistant, Chief Engineer, Tribal Welfare HOD (Tribal Welfare Dept.)	02		
96	Junior Assistant (HO), T.S. Tribal Welfare Residential Educational Institutions Society (Secy Gurukulam) (Tribal Welfare Dept.)	20		
97	Junior Assistant (HO), Tribal Cultural Research and Training Institute, (Tribal Welfare Dept.)	03		
98	Junior Assistant, Tribal Welfare HOD, (Tribal Welfare Dept.)	02		
99	Junior Assistant, Women Development & Child Welfare HOD, (Women, Children, Disabled and Senior Citizens Dept.)	03		
100	Junior Assistant (HO), Cultural Affairs, (Youth Advancement, Tourism and Culture)	02		
101	Junior Assistant, SATS L.B. Stadium, (Youth Advancement, Tourism and Culture)	03		
102	Junior Accountant, Treasuries and Accounts HOD, (Finance Dept.)	60		
103	Junior Accountant, Life Insurance Dept HOD, (Finance Dept.)	01	18-44	32,810-96,890/-
104	Accountant, Telangana Scheduled Tribes Coop Fin. Corp. Ltd (TRICOR), Tribal Welfare Department	01		
105	Junior Assistant cum Typist, Prosecutions HOD, (Home Dept)	04		
TOTAL		1363		

(The Details of Vacancies i.e., Community-wise, PH-wise, EWS, Sports Category, State, Zonal, Contiguous Zone and Gender-wise (General/Women) may be seen at Annexure-I.)

IMPORTANT NOTE:- The number of vacancies and Departments are subject to variation on intimation being received from the Department concerned. Addition of vacancies if any, will be accepted only before the date of examination and an addendum to that effect will be issued. Deletion of vacancies if any, can be effected upto the declaration of result.

3) (i) **The Examination (Objective Type) is likely to be held in the Month of July/August-2023 and the Commission reserves the right to conduct the Examination either COMPUTER BASED RECRUITMENT TEST (CBRT) OR OFFLINE OMR BASED EXAMINATION.**

(ii) **Commission reserves the right to reschedule the examination dates**

iii) **Hall Tickets can be downloaded from 7 days prior to the examination.**

iv) **Candidates are instructed to read the instructions at Annexure-IV of this Notification and Instructions printed on the Hall Ticket carefully.**

4) Before applying for the posts, candidates shall register themselves on the One Time Registration (OTR) through the Official Website of TSPSC (<https://www.tspsc.gov.in>). Those who have registered in OTR already shall apply by login to their profile using their TSPSC ID and Date of Birth as provided in OTR. (In case if the candidate has forgotten the TSPSC ID, the candidate has to visit the TSPSC website and click on the link "Know Your TSPSC_ID" and enter the Aadhaar Number and Date of Birth and get the TSPSC-ID). If the candidate did not register Aadhaar Number in OTR, candidate has to enter either his/her registered mobile number or Name and Date of Birth to get the TSPSC ID).

Note:- i) One Time Registration is not considered as an application for any post under any circumstances.

ii) The applicants are advised to retain their Mobile Number and email id registered in OTR for receiving OTP/SMS for further communication.

IMPORTANT NOTE: Applicants are requested to keep the soft copy of the following documents ready while uploading their Applications and updating the OTRs if necessary.

- i. Aadhaar Card or any Government valid ID as specified in Election i.e., Voter ID / Driving License / PAN Card / Bank Account / Pass Port
- ii. Educational Qualifications i.e., SSC, Intermediate, Degree, Post Graduation etc.,
- iii. Study (Bonafide) / Residence Certificate (1st to 7th Class period).
- iv. Community Certificate (SC/ST/BC), Non-Creamy Layer Certificate in case of BCs issued by the competent authority of Telangana Government.
- v. Income certificate for the Financial Year prior to the year of application issued by the competent authority of Telangana government for claiming EWS reservation.
- vi. Certificates claiming Sports & PH reservation, age relaxation, and reservation for Ex-Servicemen.

5) The applicants who possess requisite qualification may apply online by satisfying themselves about the terms and conditions of this recruitment.

6) **EDUCATIONAL QUALIFICATIONS:** Applicants must possess the requisite qualifications as detailed below, specified in the relevant Service Rules, indented by the Department, **as on the Date of Notification.**

Post Code No's	Educational Qualifications as specified in the Service Rules of the Departments.
For Pc. No's 1 to 11, 13 to 30, 32 to 41, 43 to 59, 61 to 104.	Must hold a Degree of a University in India established or incorporated by or under a Central Act, or a Provincial Act or a State Act or any other equivalent qualification.
For Pc. No. 12	Must hold a Degree of a University in India established or incorporated by or under a Central Act, or a Provincial Act or a State Act.

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For Pc. No. 31	Must possess a Bachelor's Degree with computer science/ Subject related to computers as one of the subjects in any one academic year of the course period from a recognized University in India established or incorporated by or under a Central Act or Provincial Act or State Act an Institution recognized by the University Grants Commission (UGC) / AICTE.
For Pc. No. 42	<p>Must hold a Degree of any University in India established or incorporated by or under a Central Act, Provincial Act or a State Act or an Institution recognized by the University Grants Commission or any equivalent qualification, with Computers as one of the optional subjects.</p> <p style="text-align: center;">OR</p> <p>Must hold a Degree of any University in India established or incorporated by or under a Central Act, Provincial Act or a State Act or an Institution recognized by the University Grants Commission or any equivalent qualification and pass in any one of the following Certificate Course Examination conducted by the State Board of Technical Education and Training, A.P. /T.S. Hyderabad.</p> <p>a) Office Automation b) PC Maintenance and Trouble Shooting c) Web Designing</p>
For Pc. No. 60	<p>A degree in Arts, Science or Commerce of a University in India established or incorporated by or under a Central/State act with a Post Graduate Diploma in Computers from a recognized institution.</p> <p>Shall have passed the Govt. Technical Examination in Type writing, preferably Higher Grade in English.</p>
For Pc. No. 105	<p>i) Must hold a Bachelors Degree of any University in India established or incorporated by or under a central act, state act, provincial act or an institution recognized by the UGC or any equivalent qualification</p> <p>ii) Must have passed the Govt., Technical examination in Type writing by the higher grade in Telugu on a Govt., standard key board.</p> <p>iii) Provided that if persons with the qualifications prescribed in item (ii) above are not available candidates who have passed the above examination in Typewriting by Lower Grade may if otherwise qualified be appointed.</p> <p>iv) Provided further that candidates who possess Type writing qualification in English by Lower Grade besides the qualification mentioned in items (ii) & (iii) above shall be given preference for appointment by Direct Recruitment (D.R).</p> <p>Note: If sufficient number of candidates with Telugu Type writing qualifications are not available for appointment by D.R as Typists, candidates with English Type writing qualification may be appointed subject to condition that he/she should acquire the Telugu Type writing qualification within the period of probation on pain of postponement of increment without cumulative effect.</p>

For PC. No. 78:- As per Rule – 3 of the Telangana Ministerial Service Rules-1988 the individual being appointed and discharging the duties in Endowments Department shall be a person professing Hindu Religion only.

N.B:- i) Distance Education:- The Applicants who have obtained requisite Degrees through Open Universities / Distance Education mode are required to have recognition by the University Grants Commission / AICTE / Distance Education Bureau as the case may be. Unless such Degrees have been recognised by the relevant Statutory Authority, they will not be accepted for purpose of Educational Qualification vide its Public Notice No. F.27-1/2012 (CPP-II), Dt. 27/06/2013. (A university established or incorporated by or under a State act shall operate only within the territorial jurisdiction allotted to it under its Act and in no case beyond the territory of the State of its location). The onus of proof of recognition by the relevant Statutory Authority that their Degrees / Universities have been recognised rests with the candidate.

- ii) **Equivalent Qualification:** At the time of verification of certificates, if it is noticed that any applicant possessing other than prescribed qualification and claims it as equivalent to the prescribed qualifications, then an Expert Committee will be constituted including the Unit Officer by the Commission and the Commission will take a decision based on the report of the Expert Committee.
- iii) G.O. Ms. No: 282, General Administration (Ser-A) department, dated 20/09/2003 on eligibility of candidates with higher qualification

7) **AGE:** The candidates should possess the Minimum 18 years & Maximum 44 years. The age is reckoned as on 01/07/2022 (Rule-12(1)(a)(v) of State and Subordinate Service Rules).

(As per G.O.Ms.No.42, G.A.(Ser.A) Department, Dt. 19/03/2022 the upper age limit is raised up to 10 years i.e., from 34 years to 44 years)

Minimum Age (18 years): An Applicant should not be born after 01/07/2004

Maximum Age (44 years): An applicant should not be born before 02/07/1978

The Upper Age limit will be relaxed as per Rules and will be calculated on the above lines.

Age Relaxations: The upper age limit prescribed above is however relaxable in the following cases:

Sl. No.	Category of candidates	Relaxation of age permissible
1.	Telangana State Government Employees (Employees of TSRTC, Corporations, Municipalities etc. are not eligible).	Upto 5 Years based on the length of regular service.
2.	Ex-Service men	3 years & length of service rendered in the armed forces.
3.	N.C.C. (who have worked as Instructor in N.C.C.)	3 Years & length of service rendered in the N.C.C.
4.	SC/ST/BCs & EWS	5 Years
5.	Physically Handicapped persons	10 Years

Note: Provided that the persons referred at Sl.No. 2&3 above shall, after making deductions referred to in Sub Rule-12(c)(i)&(ii) of Telangana State and Subordinate Service Rules not exceed the maximum age limit prescribed for the post.

- i) The age relaxation for Ex-servicemen is applicable for those who have been released from Armed forces other than by way of Dismissal or Discharge on account of misconduct or Inefficiency.
- ii) The age relaxation for NCC, a Person who was recruited as a whole-time Cadet Corpse Instructor on or after the 1st January, 1963 on his discharge from the NCC either before or after the expiry of the initial or extended tenure of his office in NCC having served for a period of not less than six months prior to his release from the NCC.

N.B. However, no person shall be eligible if he/she crossed 61 years of age (Superannuation age) after availing the eligible age relaxations as on 01/07/2022.

8) (A) FEE:

- i) **Application Processing Fee:-** Each applicant must pay Rs. 200/- (Rupees Two Hundred Only) towards Online Application Processing Fee.
- ii) **Examination Fee:-** The applicants have to pay Rs. 80/- (Rupees Eighty Only) towards Examination Fee. However,
- a) All unemployees are exempted from payment of examination fee, and
- b) All Employees of any Government (Central / State / PSUs / Corporations / Other Government Sector) have to pay the prescribed examination fee.

B) Mode of Payment of Fee:

The Fee mentioned at Para-I(8)(A) is to be paid online through payment gateway duly following online instructions once the application form details are submitted.

The fee once remitted, shall not be refunded or adjusted under any circumstances. Failure to pay the Application Processing fee and Examination fee, wherever applicable, will entail total rejection of application. Unless full payment of both Examination fee (**unless**

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exempted) and Application fee is made, the candidature of the applicant will be rejected and no correspondence or concession in this regard will be entertained. The list of Banks providing service for the purpose of online remittance of fee is given in **ANNEXURE – II.**

PARA-II: CENTRES FOR THE WRITTEN EXAMINATION:

- 1) The Written Examination (Objective Type) will be held at the following centers or as may be decided by the Commission.

SL. NO.	NAME OF THE DISTRICT	SL. NO.	NAME OF THE DISTRICT
1)	Kumrambheem - Asifabad	18)	Warangal
2)	Mancherial	19)	Hanumakonda
3)	Peddapally	20)	Suryapet
4)	Jayashankar-Bhupalapalli	21)	Nalgonda
5)	Mulugu	22)	Yadadri – Bhongir
6)	Adilabad	23)	Jangaon
7)	Nirmal	24)	Medchal-Malkajgiri
8)	Nizamabad	25)	Hyderabad
9)	Jagtial	26)	RangaReddy
10)	Karimnagar	27)	Sanga Reddy
11)	Rajanna-Sircilla	28)	Vikarabad
12)	Siddipet	29)	Mahabubnagar,
13)	Medak	30)	Narayanpet
14)	Kamareddy	31)	Jogulamba-Gadwal
15)	Bhadradi-Kothagudem	32)	Wanaparthy
16)	Khammam	33)	Nagarkurnool
17)	Mahabubabad		

2. Applicants have to choose any **Twelve (12) Centers** in order of preference. Centres once chosen shall be final. The Commission however reserves the right to allot applicants to any centre other than the centre chosen by the applicant or to remove / create a new centre for administrative reasons. Request for change of the centre will not be entertained.

PARA-III: HOW TO APPLY:

HOW TO SUBMIT THE ONLINE APPLICATION FORM:

- (i) The Applicant has to read the **User Guide (<https://www.tspsc.gov.in>)** for Online Submission of Applications and then proceed further.

Step I: Before applying, the Applicant has to visit the website (<https://www.tspsc.gov.in>) and fill the OTR application if not registered earlier to obtain TSPSC ID. The candidates are advised to upload all the required certificates (However, original certificates have to be produced for verification at the time of scrutiny before finalizing the selection list). While filling the OTR, the applicant has to ensure that there are no mistakes in it. The Commission will not be held responsible for the mistakes, if any, made by the applicants. If already registered in the OTR the applicant can directly access the application form. The applicant is instructed to fill his/her application form himself/herself with utmost care instead of delegating to others.

Step II:-a) In order to fill the application form, the Applicant has to visit the website (<https://www.tspsc.gov.in>) and Click on the online Application Link provided on the Website, then enter TSPSC ID and Date of Birth and login with OTP received to proceed further.

- b) Applicant has to verify the details fetched from OTR database pertaining to Name, Date of Birth, requisite Educational Qualifications, Community, Gender, Ex-Servicemen & Sports etc., displayed on the screen.
- c) In addition to the details obtained from OTR database, specific details of Notification such as Examination Centre opted, required qualification and declarations etc., should be filled by the applicant.
- d) Preview and Edit facility is available to make changes and then click on SAVE & PAY button for proceeding to next step of making online payment of fee through payment gateway.

Step III:- The applicant should pay the prescribed fee as specified through any of the three modes of payment online i.e., Net Banking, Debit Card and Credit Card duly following the instructions appearing on the screen.

Step IV:-After payment of fee, the PDF application will be generated which contains the particulars furnished by the applicant. The applicant must download a copy of his/her submitted form (PDF). The Reference ID Number in the PDF application form has to be quoted for future reference/correspondence.

- 1) Applicant shall note that, the details available in OTR database at the time of submitting the application will only be considered for the purpose of this notification. Hence, the candidate is advised to update / edit the details in OTR form before submitting online application form. The Time and Date of submission of the application will be printed on the application PDF form. Changes made by the applicant in OTR details after submission of application form will not be considered for the purpose of this Notification.
- 2) The Commission is not responsible for any discrepancy in Bio-data particulars submitted in the application form. The applicant is therefore advised to strictly follow the instructions and User guide in his/her own interest before submitting the application.
- 3) Applicant must compulsorily fill-up all relevant columns of the application form. The eligibility of the applicant will be decided based on the particulars given in the online application form in terms of notification and it is validated by the software and it will be taken as final. For eg: If an applicant fails to update the OTR regarding his/her Sports status before applying, the applicant will not be considered for Sports vacancies. Applicant should therefore be very careful, while entering the data and uploading / submitting the application form online.
- 4) Incomplete / incorrect application form will be rejected. The information if any furnished by the applicant subsequently in any form will not be entertained by the Commission under any circumstances unless specifically called for. Applicant should be careful in filling-up the application form and submission. If any lapse is detected during the scrutiny/verification of certificates, the candidature will be rejected even though he/she comes through the final stage of recruitment process or even at a later stage.
- 5) Before uploading/submission of application form, the applicant should carefully ensure his/her eligibility for this examination. No relevant column of the application form should be left blank, otherwise application form will not be accepted.
- 6) The Commission will not make any corrections in the application form submitted by the applicant.
- 7) Applicant must click on Save & Pay Button after filling and preview of the application. Otherwise the application particulars will not be saved in the database.
- 8) Hand written/ Typed/ Photostat copies/ outside printed Application Form will not be entertained. The Commission will not be held responsible for the applications submitted in any other mode.
- 9) For any Technical problems related to Online submission and downloading of Hall-Tickets please contact 040-23542185 or 040-23542187 (Call Time: 10.30 A.M to 1.00 P.M & 1.30 P.M to 5.00 P.M on working days) or mail to helpdesk@tspsc.gov.in.

PARA- IV GENERAL PROVISIONS

- 1) The applications received online in the prescribed proforma within the time shall only be considered.
- 2) Applicant must upload his/her scanned recent pass port size photo and signature in .jpeg format.
- 3) The applicant should not furnish any particulars that are false, tampered, fabricated or suppress any material information while submitting online application.
- 4) All the essential certificates issued by the competent authority of Telangana State shall be kept with the applicants at the time of submitting the application.
- 5) The required original certificates should be submitted at the time of verification of certificates or whenever called for. Failure to produce the required certificates will lead to disqualification.
- 6) **Important:** –The claim of the applicants with regard to the date of birth, educational qualifications and community etc., are accepted provisionally on the information furnished by them in their application form and is subject to verification and satisfaction of the Commission. Mere admission to any test or inclusion of the name of an applicant in a Merit List will not confer on the applicant any right for appointment. The candidature is therefore, provisional at all stages and the Commission reserves the right to reject candidature at any stage of the selection even after declaration of results, if any mistake/wrong information is noticed at a later date.



7) The applicants should be willing to serve anywhere in Telangana State.

8) **NOTE ON UTILISING EDIT OPTION BY CANDIDATES:**

The applicant should follow the TSPSC website regularly to utilize the edit option if given by the Commission at any point of time. No separate advertisement / notification will be issued in any news paper. No separate individual intimation shall be given.

9) **Invalidation of OMR Answer Sheet: -**

- a) If any applicant fails to bubble or wrongly bubble the Hall Ticket Number, Question Booklet Number in the OMR Answer Sheet, such Answer Sheets are invariably invalidated as the answer sheets are valued by Optical Mark Reader. This stipulation is to avoid any sort of human interface in evaluation of the Scripts.
- b) Tampering of OMR answer sheet by using whitener, eraser, blade and chalk powder etc., and also tampering of barcode by any means leads to invalidation.
- c) No request for reconsideration of such rejected/invalidated cases will be entertained.

10) A) **The following certificates / documents must be submitted by the candidates at the time of verification of certificates.**

- i) PDF Application form
- ii) Hall Ticket.
- iii) Aadhaar Card or any Government valid ID as specified in Election i.e., Voter ID / Driving License / PAN Card / Bank Account / Pass Port
- iv) Proof of Educational Qualifications.
- v) S.S.C / CBSE / ICSE (For Date of Birth)
- vi) School Study Certificate (1st to 7th Class)
- vii) Certificate of Residence (where the Candidate has not studied in Educational Institution) (1st to 7th Class period) obtained from competent authority of Telangana Government.
- viii) Declaration by the Unemployed (For claiming exemption from payment of exam fee).
- ix) No Objection Certificate from Employer (even if employed at any later stage of recruitment).
- x) Service Certificate (If any employee claimed Age relaxation).
- xi) Certificate claiming sports reservation.
- xii) Certificate claiming Ex-servicemen for reservation and age relaxation.
- xiii) Community Certificate for BCs, SCs & STs (Issued in the name of candidate with Father Name is only acceptable.) obtained from competent authority of Telangana Government.
- xiv) Non-Creamy Layer Certificate for BCs as per Form- VIIB vide G.O. Ms. No. 34 BC Welfare (OP) Department Dt.08/10/2015 and G.O. Ms. No. 20 BC Welfare (OP) Department Dt.31/10/2017 (Certificate issued in the name of candidate as S/o OR D/o is only acceptable.) obtained from competent authority of Telangana Government.
- xv) Income certificate for the Financial Year prior to the year of application issued by the competent authority of Telangana government for claiming EWS reservation.
- xvi) In case of PH Candidates, Visually Handicapped / Hearing Disability & Hearing Impairment / Orthopedically Handicapped / Multiple disabilities, certificates should be obtained from Competent Medical Authority in SADAREM format relevant to them.
- xvii) Any other certificate required.

B) **Guidelines for evaluation of various disabilities and procedure for certification** are mentioned in G.O.Ms.No.31, WD, CW & (DW) Dept, Dt:01-12-2009.

1. Physically Challenged candidates who are claiming reservations under Disability quota must note that they will be referred to State Medical Board (Appellate Medical Authority) after completion of certificate verification. The report of Medical Board is final.
2. Request for re-medical-examination by the State Medical Board (Appellate Medical Authority) for assessment of disability will not be entertained.

Note:-The Certificate formats are available on Commission's website <https://www.tspsc.gov.in/certificateformats.jsp>

PARA-V :- IMPORTANT LEGAL PROVISIONS GOVERNING THE RECRUITMENT PROCESS:

1. **Vacancies:** The recruitment will be made to the vacancies notified before the examination only. There shall be no waiting list as per G.O. Ms. No. 81 General Administration (Ser.A) Department, Dated 22/02/1997 and as per Rule 6 of TSPSC Rules of Procedure.
2. Unfilled and Non-Joining vacancies will be Carried Forward to next recruitment.

3. This Recruitment is entrusted to TSPSC along with Finance Clearance vide G.O.Ms.No.90 Finance (HRM.VII) Department, Dt.17.06.2022, G.O.Ms.No.146 Finance (HRM.VII) Department, Dt.30.08.2022, G.O.Ms.No.198 Finance (HRM.VII) Department, Dt.28.12.2022.
4. **Recruitment:-** The Recruitment will be processed as per this Notification and also as per the Rules and Instructions issued by the Government and also as decided by the Commission from time to time in terms of respective Special Rules/Adhoc Rules governing the Recruitment vide Telangana State Ministerial Service Rules, Telangana State and Subordinate Service Rules, G.O. Ms. No. 155 Finance (Admn.-I) Department, Dt. 16/09/2022, G.O.Ms.No. 156 Finance (Admn.-I) Department, Dt. 16/09/2022, G.O. Ms. No. 100 Finance (Admn. II) Department, Dt. 07/07/2022, G.O. Ms. No. 44 Finance & Planning (F.W. Admn. II) Department, Dt. 14/02/1994, Circular Memo No. TSSOCA/Estt./Direct Recruitment/2022, Dt. 29/10/2022, G.O Ms. No. 156 Finance (Admn.-I) Department, Dt. 16/09/2022, T.S. Ministerial Service Rules, 1998 read with resolution of Executive Council KNRUHS, MNJ Institute of Oncology & RCC-Employees Service & Recruitment Rules, 2019, Subordinate Service Regulations, 1978 of Board of Intermediate Education, G.O.Ms.No.17 Higher Education (IE.II) Department, Dt. 14/02/2011, G.O.Ms.No. 26 Industries and Commerce (SES) Department, Dt. 29/01/1996, G.O.Ms.No. 104 Industries and Commerce (TEX) Department, Dt. 29/06/2012, G.O.Ms.No.74, Industries and Commerce (FP&MSME) Department, Dt. 30/09/2015, G.O Ms. No. 24 Minorities Welfare (OP & Budget) Department, Dt. 17/06/2016, Society Standing Order No. 01/2023, Dt. 09/01/2023 of TSWREIS, G.O.Ms. No. 04 Scheduled Castes Development (SCP) Department, Dt. 26/11/2020, T.S. Ministerial Service Rules 1998 read with Service and Recruitment Rules of SIET, G.O. Ms. No. 43 General Administration (Ser.D) Department, Dt. 19/03/2022, G.O. Ms.No. 44 General Administration (SER.D) Department, Dt. 19/03/2022, G.O. Ms. No. 46 General Administration (SPF.II) Department, Dt. 04/04/2022 and as per Government Orders issued from time to time, and other related G.Os, Rules etc., applicable in this regard.
5. **Rules:** All are informed that the various conditions and criterion prescribed herein are governed by the General Rules of existing State and Subordinate Service Rules, read with the relevant Special Rules applicable to any particular service in the departments. Any guidelines or clarification is based on the said Rules, and, in case of any necessity, any matter will be processed as per the relevant General and Special Rules in force.
6. **Constitutional Provisions:-** The Commission is empowered under the provisions of Article 315 and 320 of the Constitution of India read with relevant laws, rules, regulations and executive instructions and all other enabling legal provisions in this regard to conduct examination for appointment to the posts notified herein, duly following the principle of order of merit as per **Rule 3** of the TSPSC Rules of Procedure read with reference to relevant statutory provisions and ensuring that the whole recruitment and selection process is carried out with utmost regard to maintain secrecy and confidentiality so as to ensure that the principle of merit is followed.
7. **Zonal Cadre, State Cadre and Contiguous Zone Post:-**
- Zonal Cadre:-** For Post Code. No. 02, 05 & 06 these posts are classified as zonal posts and the local reservation is applicable as per G.O.Ms.No.124, General Administration (SPF-MC), Department, Dated 30-08-2018.
 - State Cadre:-** For Post Code No's 01, 03 & 04, 07 to 105, these posts are classified as a State Cadre Posts, hence local reservation is not applicable.
 - Contiguous Zone:-** For Post Code No. 02, Contiguous Zone (Zone-I & Zone-II), the local reservation is applicable as per G.O.Ms.No.46, General Administration (SPF.II) Department, Dt. 04.04.2022 and G.O.Ms.No.124, General Administration (SPF-MC), Department, Dated 30-08-2018.
8. **Employee Details:-** The persons already in Government Service/ Autonomous bodies/ Government aided institutions etc., whether in permanent or temporary capacity or as work charged employees are required to inform in writing to the Head of Office / Department, that they have applied for this recruitment, as the case may be and required to submit the "No Objection Certificate" from the Head of Office / Department concerned to the Commission as and when required to do so.
- The persons who are employed after submission of application or at any later stage for this recruitment should also submit "No Objection Certificate" from the Head of Office / Department concerned to the Commission as and when required to do so.
9. **Local:-**The Local Reservations shall be followed as per the Telangana Public Employment (Organization of Local Cadres and Regulation of Direct Recruitment) Order, 2018, G.O.Ms.No.124, General Administration (SPF-MC), Department, Dated 30-08-2018 as

amended vide G.O.Ms. No. 128, G.A. (SPF-I) DEPARTMENT Dated: 30/06/2021 and other orders issued by the Government of Telangana from time to time and other related G.Os, Rules etc., applicable

10. **A) Penal Action:-** The Commission is also empowered to invoke the penal provisions of the T.S. Public Examinations (Prevention of Malpractices and Unfair means) Act, 1997 (Act No.25/1997) for matters connected therewith or incidental thereto and as per the Rules of Procedure of TSPSC published in Telangana Gazette No: 60 dated 28/12/2015 in respect of this Notification.
- B) Disqualification for appointment:** A candidate shall be disqualified at any stage as per Rule-12(4) of Telangana State and Subordinate Service Rules.
- 11) **Community:** (a) The candidates belonging to SC & ST are required to produce Community Certificate issued by the competent authority (obtained from Government of Telangana State) in terms of G.O.Ms No. 58, SW (J) Department dt: 12/5/97 read with G.O. Ms. No. 5 Scheduled Castes Development (POA.A2) Department dt. 08/08/2014, G.O. Ms. No. 11 Scheduled Castes Development (POA.A2) Department dt. 17/09/2014 and G.O. Ms. No. 2 Scheduled Castes Development (POA.A2) Department dt. 22/01/2015. As per Rule-2(29) of T.S. State and Subordinate Service Rules. Explanation: No person who professes a religion different from Hinduism, the Sikh or Buddhism shall be deemed to be as member of a Scheduled Caste. (b)The candidates belonging to Backward Classes are required to produce Community Certificate (BC-A, BC-B, BC-C, BC-D & BC-E) issued by the Competent Authority in the State of Telangana obtained through Mee Seva vide G.O. Ms. No. 16 BCW (OP) Department Dt. 11/03/2015. (c) Income Certificate for claiming EWS Reservation issued by the Tahsildar (Government of Telangana) vide G.O. Ms. No. 244 General Administration (Ser.D) Department, Dt. 24/08/2021 and orders and instructions issued by the Government from time to time.
- 12) **Reservation: -**
- (i) The Rule of Reservation will be applicable in terms of General Rule 22 & 22 (A) of Telangana State and Subordinate Service Rules and as per the Memo No. 7593/Ser.D/A2/2022, Dt. 02.12.2022 on Horizontal reservation for Women and also the Government Orders / Instructions and the Court orders, if any, in that regard, before completion of selection process.
 - (ii) Reservation to Disabled persons is subject to the Special Rules/Adhoc Rules governing the posts. The extent of Disability will be decided by the State Appellate Medical Authorities.
 - (iii) If eligible disabled women candidates of VH(W) / HH(W) / OH(W) / MH(W) category are not available in the initial recruitment, the same shall be filled up by the eligible Male candidates with same category of disability respectively as per G.O.MS. No. 96 General Administration (Ser.D) Department, Dt. 22/07/2019. Hence, eligible male candidates of VH/ HH/ OH/ MH disabled category can also apply for the posts meant for Women categories.
 - (iv) For Carry Forward PH vacancies, if eligible disabled candidates of that particular category are not available, the same shall be filled up by the method of interchanging as per G.O.MS. No. 96 General Administration (Ser.D) Department, Dt. 22/07/2019. Hence, candidates of all the disabled categories can apply.
 - (v) Reservation to BC-E group as per G.O. Ms. No. 23 Backward Classes Welfare (C.2) Department, Dt. 07/07/2007, will be subject to the adjudication of the litigation before the Honorable Courts including final orders in Civil Appeal No: (a) 2628-2637 of 2010 in SLP. No. 7388-97 of 2010, dated. 25/03/2010 and orders from the Government.
 - (vi) The reservation to Meritorious Sports Person is applicable as per the amendments made to State and Subordinate Service Rules as per G.O.Ms.No.107, General Administration (Ser.D) Department Dt. 27-07-2018 that is in Rule-2, for sub-Rule (20) and in Rule-22 (i) in sub-Rule (2), for Class-D. In implementing the reservation to Meritorious Sports Person as per G.O. Ms. No.05 YAT&C(Sports) Department, Dt. 14/05/2018, or as may be revised by the Government from time to time shall be followed.
 - (vii) The Economically Weaker Sections (EWS) reservation is applicable as per G.O. Ms. No. 243 & 244 GA (SER.D) Department Dt. 24/08/2021.
 - viii) As per G.O.Ms.No.130, General Administration (Ser.D) Department, Dt. 09.11.2022, enhancing the reservations for Scheduled Tribes from 6% to 10% read with G.O.Ms.No.135, General Administration (Ser.D) Department, Dt. 23.11.2022.

Note:-a) Candidates producing Certificates issued by the Competent Authorities in Telangana State alone are eligible to claim various reservations like SC/ST/BC/ EWS/PH etc.

b) The Applicants belonging to other states are not entitled for any kind of reservation including women.

PARA-VI:

(1) Local Reservation (95%) is applicable as per Para-8 of G.O.Ms.No.124 General Administration (SPF-MC) Department, dated :30.08.2018).

(2) Local Candidate as per Para-7 of G.O.Ms.No.124 General Administration (SPF-MC) Department, Dated :30.08.2018:-

"(1) A candidate for direct recruitment to any post shall be regarded as a local candidate in relation to a local area,-

(a) in cases where a minimum educational qualification has been prescribed for recruitment to the posts,-

(i) if he has studied in an educational institution or educational institutions in such local area for a period of not less than four consecutive academic years ending with the academic year in which he appeared or, as the case may be, first appeared for the relevant qualifying examination; or

(ii) where during the whole or any part of the four consecutive academic years ending with the academic year in which he appeared or as the case may be first appeared for the relevant qualifying examination he has not studied in any educational institution, if he has resided in that local area for a period of not less than four years immediately preceding the date of commencement of the qualifying examination in which he appeared, or as the case may be, first appeared.

(b) In cases where no minimum educational qualifications has been prescribed for recruitment to the post, if he has resided in that local area for a period of not less than four years immediately preceding the date on which the post is notified for recruitment.

Explanations:- For the purpose of this paragraph,-

(i) 'educational institution' means a University or any educational institution recognized by the State Government, a University or other competent authority;

(ii) relevant qualifying examination in relation to a post means,-

(a) the examination, a pass in which is the minimum educational qualification prescribed for the post;

(b) the Seventh Class examination or an examination declared by the State Government to be equivalent to the Seventh Class examination; whichever is lower ;

(iii) in reckoning the consecutive academic years during which a candidate has studied, any period of interruption of his study by reason of his failure to pass any examination shall be disregarded;

(iv) the question, whether any candidate for direct recruitment to any post has resided in any local area shall be determined with reference to the places where the candidate actually resided and not with reference to the residence of his parents or other guardian.

(2) A candidate for direct recruitment to any post who is not regarded as a local candidate under sub-paragraph (1) in relation to any local area shall,-

(a) in cases where a minimum educational qualification has been prescribed for recruitment to the post,-

(i) If he has studied in educational institutions in the State for a period of not less than seven consecutive academic years ending with the academic year in which he appeared or as the case may be, first appeared for the relevant qualifying examination be regarded as a local candidate in relation to,-

(A) Such local area where he has studied for the maximum period out of the said period of seven years; or

(B) Where the periods of his study in two or more local areas are equal, such local areas where he has studied last in such equal periods;

(ii) If during the whole or any part of the seven consecutive academic years ending with the academic year in which he appeared or as the case may be first appeared for the relevant qualifying examination, he has not studied in the educational institutions in any local area, but has resided in the State during the whole of the said period of seven years, be regarded as a local candidate in relation to,-

A) Such local area where he has resided for the maximum period out of the said period of seven years; or

(B) Where the periods of his residence in two or more local areas are equal, such local area where he has resided last in such equal periods;

(b) In cases where no minimum educational qualification has been prescribed for recruitment to the post, if he has resided in the State for a period of not less than seven years immediately preceding the date on which the post is notified for recruitment, be regarded as a local candidate in relation to,-

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(i) such local area where he has resided for the maximum period out of the said period of seven years; or

(ii) where the periods of his residence in two or more local areas are equal such local area where he has resided last in such equal periods.

(c) In cases where Visually Handicapped and Hearing Handicapped persons studied in the special schools meant for them, the native place of the parents of such Visually Handicapped and Hearing Handicapped persons."

3) The following are the Present Zones in the Telangana State vide G.O.Ms. No. 124, G.A. (SPF-MC) DEPARTMENT Dated: 30/08/2018 and amended vide G.O.Ms. No. 128, G.A. (SPF-I) DEPARTMENT Dated: 30/06/2021 read with G.O.Rt.No.74, Revenue (DA-CMRF) DEPARTMENT dt:12/08/2021:

Zone I	Kumrambheem-Asifabad, Mancherial, Peddapally, Jayashankar-Bhupalapally, Mulugu Districts
Zone II	Adilabad, Nirmal, Nizamabad, Jagtial Districts
Zone III	Karimnagar, Rajanna, Siddipet, Medak, Kamareddy Districts
Zone IV	Bhadradi-Kothagudem, Khammam, Mahabubabad, Hanumakonda (Warangal Urban), Warangal (Warangal Rural) Districts
Zone V	Suryapet, Nalgonda, Yadadri-Bhongir, Jangaon Districts
Zone VI	Medchal-Malkajiri, Hyderabad, RangaReddy, SangaReddy, Vikarabad Districts
Zone VII	Mahabubnagar, Narayanpet, Jogulamba-Gadwal, Wanaparthy, Nagarkurnool Districts

PARA-VII: SCHEME OF EXAMINATION:- The Scheme & Syllabus for the examination has been shown in ANNEXURE-III.

PARA-VIII: RESOLVING OBJECTIONS RELATED TO QUESTIONS, PRELIMINARY KEY AND OTHER MATTERS OF OBJECTIVE TEST:

- The Commission publishes the key on its website after conduct of the objective test. Any objections with regard to the questions / Key shall be filed within the stipulated period through the link provided in the TSPSC website, after publication of the key. The objections received physically in the form of representations or through emails are not entertained in any circumstances. Any objection(s) received after the last date for receipt of objections on key would not be entertained.
- However, for each objection raised by the candidate he/she required to pay Rs.500/- (Rupees Five Hundred only) online through payment gateway duly following online instructions. The list of Banks providing service for the purpose of online remittance of payment is given in Annexure-II.
- The objections received in the prescribed proforma within due date will be referred to Expert Committee for opinion to take appropriate decision thereon by the Commission. Final key will be hosted as per decision of the Commission.
- Objections on final key shall not be entertained.
- The marks for the deleted questions, if any, will be awarded to each candidate proportionately based on his performance on the remaining questions and the marks would be considered upto 3rd decimal figure, to determine the merit of the candidates.
- After completion of Examination, the Images of OMR Sheets will be hosted on the Commission's Website (<https://www.tspsc.gov.in>) for reference. Candidates by entering the required Login credentials can download the Images of OMR Sheets. Candidates are advised to retain their Images of OMR Sheets for future purpose until completion of the recruitment process. Duplicate Images of OMR Sheets will not be issued under any circumstances.

PARA-IX: PROCEDURE OF SELECTION:

- Pattern of Examination** will be as per G.O. Ms. No. 55 General Administration (Ser.A) Department, Dt. 25/04/2022 and G.O.Ms.No.136, General Administration (Ser.A) Department, Dt. 23/11/2022.
- The Selection of Candidates for appointment to the posts will be made by Written Examination (Objective Type) by CBRT/ OMR Based and the Selection for the posts will be based on marks secured in the written examination.
- Those candidates who qualify in the Written Examination in order of merit will be called for verification of Certificates, Community and Category wise for the vacancies available as required. The qualifying marks for selection of the candidates belonging to: OC, Sports men, Ex-servicemen & EWS – not less than 40%, BCs - not less than 35% SCs, STs and PH – not less than 30%.

N.B.: Mere securing minimum qualifying marks does not vest any right in a candidate for being considered for selection

- 4) In the event of SC and ST candidates not coming up for selection with the minimum marks prescribed above for selection, their selection shall be considered on the basis of marks with reference to their performance in the written examination irrespective of the marks secured.
- 5) The appearance in all the paper/papers at the Written Examination as per rules is compulsory. Absence in any of the paper/papers will automatically render his/her candidature for disqualification.
- 6) Candidates have to produce Original documents and other particulars on the day of verification itself. If candidate fails to produce any of the required original certificates and if the particulars furnished by him / her in the Application do not tally with the Original documents produced by him / her, then his / her candidature will be rejected/disqualified without any further correspondence. Those candidates who are called for verification of certificates should furnish their order of preference of Zones by exercising Web-Options and submit at the time of verification of certificates, which are final, failing which his/her candidature shall not be considered for further selection process. The selections will be confined only to the web options exercised by the candidates. Under no circumstances he/she will be considered for the posts /places where preference was not indicated.
- 7) The candidates will be selected and allotted to the Department and Zone as per their merit, eligibility and order of Preference (**Web-Options**) for allotment of candidates against the vacancies available.
- 8) If the total marks of two or more than two candidates are equal, then the local status of the candidates is considered for ranking i.e candidates local to Telangana are given first positions, then other than Telangana candidates are given the next positions. If the total marks and local status of the two or more than two candidates are equal, then date of birth of the candidates is taken for ranking i.e the elder candidate is given higher rank. If total marks, local status and date of birth of two or more than two candidates are equal, then the ranks are awarded based on the marks obtained by the candidates in subject paper(s) i.e other than General studies paper. If then also two or more than two candidates are equal in all aspects, their higher qualification will be taken into account and even then the ranking is same the percentage of marks in higher qualification will be taken as criteria for awarding the rank.
- 9) The appointment of selected candidates will be subject to their being found medically fit in the appropriate Medical Examination, and if he/she is of sound health, active habits free from any bodily defect or infirmity.

PARA-X: DEBARMENT:

- a) Candidates should make sure of their eligibility to the posts applied for and that the declaration made by them in the format of application regarding their eligibility is correct in all respects. Any candidate furnishing incorrect information or making false declaration regarding his/her eligibility at any stage or suppressing any information is liable to be debarred from appearing for any of the examinations conducted by the Commission, and for summarily rejection of candidature for this recruitment.
- b) The Commission is vested with the constitutional duty of conducting recruitment and selection as per rules duly maintaining utmost secrecy and confidentiality in this process and any attempt by anyone causing or likely to cause breach of this constitutional duty in such manner or by such action as to violate or likely to violate the fair practices followed and ensured by the Commission will be sufficient cause for rendering such questionable means as ground for debarment and penal consequences as per law and rules and as may be decided by the Commission.
- c) Any candidate is or has been found impersonating or resorting to any other irregular or improper means in connection with his / her candidature for selection or obtaining support of candidature by any means, such a candidate may in addition to rendering himself/ herself liable to criminal prosecution, will be debarred permanently from any exam or selection held by any Public Service Commission in the country.
- d) If he/she himself/herself or through relations or friends or any others has canvassed or endeavoured to enlist for his candidature extraneous support, whether from official or non- official sources for appointment to any State Service or Subordinate Service shall be disqualified.
- e) The applicants are not allowed to bring any Electronic devices or Gadgets such as Smart / Mobile Phones, Calculators, Tablets, iPad, Bluetooth, Pagers, Programmable Devices or Storage Media like Pen-drive, Smart Watches, Camera etc., or any other equipment or related accessories either in working or switched off mode capable of being used as a communication device during the examination. Loaning and interchanging of articles among the applicants is not permitted in the examination hall

and any form of malpractice will not be permitted in the exam hall and applicants are advised not to bring any of the banned items including mobile phones to the venue of the examination, as arrangement for safe – keeping cannot be assured.

- f) Any infringement / unfair means of the above instructions as per Act No. 25/1997 shall entail disciplinary action published in State Gazette No. 35, Part –IV-B Extraordinary Dt. 21/08/1997 (as adapted by the Telangana Adaptation of Laws Order, 2016) if noticed, at any stage of the Recruitment shall be punishable with imprisonment for a term which shall not be less than three years but which may extend upto seven years and with fine which shall not be less than Rupees Five Thousand, but which may extend upto Rupees One Lakh.

PARA-XI:- (A) Please read the following Annexures appended to the Notification before filling the application form.

Annexure-I	Breakup of Vacancies
Annexure-II	Payment gateway
Annexure-III	Scheme and Syllabus
Annexure-IV	Instruction to the Candidates
Annexure-V	List of Communities
Annexure-VI	List of the recognized sports

- (B) MEMORANDUM OF MARKS:-** After Publication of results, the marks list (total marks) of the successful candidates will be displayed on the Commission's Website. However, Memorandum of Marks can be obtained after one month from the date of declaration of selection list in TSPSC website on payment of Rs.200/- (Rupees Two Hundred Only) through IPO/DD in favour of the Secretary, T.S. Public Service Commission, Hyderabad, for a period of Three Months only. Rejected, Invalid, disqualified, ineligible candidates will not be issued any Memorandum of Marks and fees paid by such candidates, if any, will be forfeited to Government account, without any correspondence in this regard. Requests for memorandum of marks, will not be entertained until the recruitment process is finalized.

PARA XII: SPECIAL INSTRUCTIONS TO CANDIDATES:

Candidates are directed to follow the Commission's Website (<https://www.tspsc.gov.in>) regularly to know the latest developments of this Recruitment and any changes/ Modifications/ Addendum/ Corrigendum, dates of Examination, calling of candidates for verification of Certificates/ Results etc. Candidates may note that individual communication is not possible. Hence, they must regularly visit the TSPSC website for updates such as Edit option, Schedule of Examination and Hall Tickets, Merit List, List of candidates shortlisted for Certificate Verification, schedule of certificate verification / Medical board, etc.

Candidates are advised to go through the Instructions to Candidates enclosed to this Notification at Annexure-IV.

PARA-XIII: COMMISSION'S DECISION TO BE FINAL:

The decision of the Commission in all aspects and all respects pertaining to the application and its acceptance or rejection as the case may be, conduct of examination and at all consequent stages culminating in the selection or otherwise of any candidate shall be final in all respects and binding on all concerned, under the powers vested with it under Article 315 and 320 of the Constitution of India. Commission also reserves its right to alter and modify time and conditions laid down in the notification for conducting the various stages up to selection or withdraw the Notification at any time, duly intimating details thereof to all concerned, as warranted by any unforeseen circumstances arising during the course of this process, or as deemed necessary by the Commission at any stage.

**PLACE: HYDERABAD
DATE: 30/12/2022**

**Sd/-
SECRETARY**

ANNEXURE – I

BREAK-UP OF VACANCY POSITION FOR GROUP-III SERVICES(GENERAL RECRUITMENT)POST CODE: 01 SENIOR ACCOUNTANT IN TELANGANA STATE GOVERNMENT LIFE INSURANCE(HOD)

Cadre of the post	OC		EWS		BC-A		BC-B		BC-C		BC-D		BC-E		SC		ST		PH		SPORTS	EX-SER	TOTAL		GRAND TOTAL
	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	G	G	W	
State	3	2	1	-	-	1	-	1	1	-	-	-	-	-	1	1	-	1	-	01 VH	-	1	7	7	14

POST CODE: 02 SENIOR ACCOUNTANT (LOCAL CADRE) IN TELANGANA STATE GOVERNMENT LIFE INSURANCE

Cadre of the post	OC		EWS		BC-A		BC-B		BC-C		BC-D		BC-E		SC		ST		PH		SPORTS	EX-SER	TOTAL		GRAND TOTAL
	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	G	G	W	
Contiguous Zone (Zone-I & Zone-II)	2	1	-	-	-	1	-	-	-	-	-	-	-	-	-	1	-	-	-	01 VH	-	-	2	4	6
Zone-III	Rajanna	-	1	-	-	-	-	-	-	-	-	-	-	-	-	1	-	-	-		-	-	-	2	2
Zone-IV	Bhadradri	2	1	-	-	-	1	-	-	-	-	-	-	-	1	1	-	-	-	01 VH	-	-	3	4	7
Zone-V	Yadadri	1	1	-	-	-	-	-	-	-	-	-	-	-	1	-	-	-	-		-	-	1	2	3
Zone-VI	Charminar	3	2	1	-	-	1	-	1	-	-	-	-	-	1	1	-	1	-	01 VH	-	-	5	7	12
Zone-VII	Jogulamba	1	1	-	-	-	1	-	-	-	-	-	-	-	-	1	-	-	-		-	-	1	3	4
TOTAL		9	7	1	-	-	4	-	1	-	-	-	-	-	2	6	-	1	-	3	-		12	22	34

Note:- The selection for Contiguous Zone will be made as per G.O.Ms.No.46, GA (SPF.II) Dept, Dt: 04/04/2022

POST CODE: 03 AUDITOR IN PAY AND ACCOUNTS OFFICER HOD, (FINANCE DEPARTMENT)

Cadre of the post	OC		EWS		BC-A		BC-B		BC-C		BC-D		BC-E		SC		ST		PH		SPORTS	EX-SER	TOTAL		GRAND TOTAL
	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	G	W		
State	21	15	8	4	6	3	7	5	2	-	5	3	3	2	12	7	9	4	01-VH 01-HH 01-OH 01-MH	01-VH	2	3	82	44	126

POST CODE: 04 SENIOR ACCOUNTANT (HO) IN TREASURIES AND ACCOUNTS DEPARTMENT

Cadre of the post	OC		EWS		BC-A		BC-B		BC-C		BC-D		BC-E		SC		ST		PH		SPORTS	EX-SER	TOTAL		GRAND TOTAL
	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	G	W		
State	23	18	10	4	7	3	8	5	2	-	6	3	3	2	13	7	9	5	01 VH 01 HH 01 OH 01 MH	01 VH 01 HH	2	4	91	49	140

POST CODE: 05 SENIOR ACCOUNTANT (ZONAL) IN TREASURIES AND ACCOUNTS DEPARTMENT

ZONE		OC		EWS		BC-A		BC-B		BC-C		BC-D		BC-E		SC		ST		PH		SPORTS	EX-SER	TOTAL		GRAND TOTAL
		G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	G	W		
I	Kaleshwaram	4	3	1	1	1	1	-	1	1	-	-	1	-	1	2	2	1	1	-	01 VH	-	1	11	12	23
II	Basara	5	3	2	1	2	1	1	1	1	-	-	1	-	1	3	2	2	1	-	01 VH	-	1	17	12	29
III	Rajanna	6	5	3	1	2	1	2	1	1	-	-	1	-	1	3	2	2	2	01 HH	01 VH	-	1	21	15	36
IV	Bhadradri	6	6	3	1	2	1	2	1	1	-	1	1	-	1	3	2	2	2	01 HH	01 VH	-	2	23	16	39
V	Yadadri	3	2	1	1	1	1	-	1	1	-	-	1	-	1	2	1	1	1	-	01 VH	-	1	10	10	20
VI	Charminar	12	8	4	3	3	2	3	2	1	-	2	2	1	1	6	4	5	2	01 HH 01 OH	01 VH	1	2	42	25	67
VII	Jogulamba	6	5	2	1	2	1	1	1	1	-	-	1	-	1	3	2	2	2	01 HH	01 VH	-	1	19	15	34
TOTAL		42	32	16	9	13	8	9	8	7	-	3	8	1	7	22	15	15	11	5	7	1	9	143	105	248

POST CODE: 06 SENIOR AUDITOR IN STATE AUDIT DEPARTMENT

ZONE		OC		EWS		BC-A		BC-B		BC-C		BC-D		BC-E		SC		ST		PH		SPORTS		EX-SER	TOTAL		GRAND TOTAL
		G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	G	W	
I	Kaleshwaram	2	1	-	-	-	1	-	-	-	-	-	-	-	-	1	-	-	-	-	-	-	-	-	2	3	5
II	Basara	2	1	-	-	-	1	-	-	-	-	-	-	-	1	1	-	1	-	01 VH	-	-	-	-	3	5	8
III	Rajanna	2	1	1	-	-	1	-	1	-	-	-	-	-	1	1	-	1	-	01 VH	-	-	-	-	4	6	10
IV	Bhadradri	2	1	-	-	-	1	-	-	-	-	-	-	-	1	1	-	1	-	01 VH	-	-	-	-	3	5	8
V	Yadadri	2	1	1	-	-	1	-	-	-	-	-	-	-	1	1	-	1	-	01 VH	-	-	-	-	4	5	9
VI	Charminar	3	2	1	-	-	1	-	1	-	-	-	-	-	1	1	-	1	-	01 VH	-	-	1	-	6	7	13
VII	Jogulamba	2	1	-	-	-	1	-	-	-	-	-	-	-	1	1	-	1	-	01 VH	-	-	-	-	3	5	8
TOTAL		15	8	3	-	-	7	-	2	-	-	-	-	-	6	7	-	6	-	6	-	-	1	25	36	61	

POST CODE: 07 ASSISTANT AUDITOR IN PAY AND ACCOUNTS OFFICE

Cadre of the post	OC		EWS		BC-A		BC-B		BC-C		BC-D		BC-E		SC		ST		PH		SPORTS		EX-SER	TOTAL		GRAND TOTAL
	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	G	W	
State	3	3	1	1	1	1	1	1	1	-	-	1	-	1	2	2	1	1	-	01VH	-	-	1	11	12	23

POST CODE: 08 JUNIOR ASSISTANT IN AGRICULTURE HOD, AGRICULTURE & CO-OPERATION DEPARTMENT

Cadre of the post	OC		EWS		BC-A		BC-B		BC-C		BC-D		BC-E		SC		ST		PH		EX-SER		SPORTS		TOTAL		GRAND TOTAL
	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	
State	-	-	-	-	-	-	-	-	-	-	-	-	-	-	01	01	-	-	-	01(VH)	-	-	-	-	01	02	03

POST CODE: 09: JUNIOR ASSISTANT IN DIRECTOR OF MARKETING HOD, (AGRICULTURE & CO-OPERATION DEPARTMENT.)

Cadre of the post	OC		EWS		BC-A		BC-B		BC-C		BC-D		BC-E		SC		ST		PH		EX-SER		SPORTS		TOTAL		GRAND TOTAL
	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	
State	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	01	-	-	-	-	-	-	-	-	-	01	01

POST CODE: 10 JUNIOR ASSISTANT IN (HORTICULTURE, HOD), AGRICULTURE & COOPERATION, DEPARTMENT

Cadre of the post	OC		EWS		BC-A		BC-B		BC-C		BC-D		BC-E		SC		ST		PH		EX-SER		SPORTS		TOTAL		GRAND TOTAL
	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	
State	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	01	-	-	-	-	-	-	-	-	-	01	01

32

POST CODE: 11 JUNIOR ASSISTANT IN (HO) TS SEED & ORGANIC CERTIFICATION AUTHORITY, AGRICULTURE & COOPERATION, DEPARTMENT

Cadre of the post	OC		EWS		BC-A		BC-B		BC-C		BC-D		BC-E		SC		ST		PH		EX-SER		SPORTS		TOTAL		GRAND TOTAL
	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	
State	03	01	01	-	-	01	-	01	-	-	-	-	-	-	01	01	-	01	-	01 (VH)	-	-	-	-	05	06	11

POST CODE: 12 JUNIOR ASSISTANT IN (WARE HOUSE CORPORATION), AGRICULTURE & COOPERATION, DEPARTMENT

Cadre of the post	OC		EWS		BC-A		BC-B		BC-C		BC-D		BC-E		SC		ST		PH		EX-SER		SPORTS		TOTAL		GRAND TOTAL
	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	
State	03	01	01	-	-	01	-	01	-	-	-	-	-	-	01	01	-	01	-	01 (VH)	-	-	-	-	05	06	11

POST CODE: 13 JUNIOR ASSISTANT IN FISHERIES HOD, (ANIMAL HUSBANDRY, DAIRY DEVELOPMENT & FISHERIES, DEPARTMENT)

Cadre of the post	OC		EWS		BC-A		BC-B		BC-C		BC-D		BC-E		SC		ST		PH		EX-SER		SPORTS		TOTAL		GRAND TOTAL
	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	
State	-	01	-	-	-	-	-	-	-	-	-	-	-	-	-	01	-	-	-	-	-	-	-	-	-	02	02

53

POST CODE: 14 JUNIOR ASSISTANT IN BC WELFARE HOD, BC WELFARE DEPARTMENT

Cadre of the post	OC		EWS		BC-A		BC-B		BC-C		BC-D		BC-E		SC		ST		PH		EX-SER		SPORTS		TOTAL		GRAND TOTAL	
	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W		
State	-	01	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	01	01

POST CODE: 15 JUNIOR ASSISTANT IN (HO), MAHATMA JYOTHIBA PHULE TELANGANA BACKWARD CLASSES WELFARE RESIDENTIAL EDUCATIONAL INSTITUTIONS SOCIETY, (BACKWARD CLASSES WELFARE DEPT)

Cadre of the post	OC		EWS		BC-A		BC-B		BC-C		BC-D		BC-E		SC		ST		PH		EX-SER		SPORTS		TOTAL		GRAND TOTAL
	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	
State	05	03	01	01	01	01	01	01	01	-	-	01	-	01	02	02	02	01	-	01 (VH)	01	-	-	-	14	12	26

POST CODE: 16 JUNIOR ASSISTANT IN CHIEF ELECTRICAL INSPECTOR TO GOVERNMENT HOD, ENERGY DEPARTMENT.

Cadre of the post	OC		EWS		BC-A		BC-B		BC-C		BC-D		BC-E		SC		ST		PH		EX-SER		SPORTS		TOTAL		GRAND TOTAL
	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	
State	-	-	-	-	-	01	-	-	-	-	-	-	-	-	-	01	-	-	-	-	-	-	-	-	-	02	02

POST CODE: 17 JUNIOR ASSISTANT IN PRINCIPAL CHIEF CONSERVATOR OF FOREST HOD, ENVIRONMENT, FOREST, SCIENCE & TECHNOLOGY, DEPARTMENT

Cadre of the post	OC		EWS		BC-A		BC-B		BC-C		BC-D		BC-E		SC		ST		PH		EX-SER		SPORTS		TOTAL		GRAND TOTAL
	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	
State	-	-	-	-	-	01	-	-	-	-	-	-	-	-	-	-	-	-	-	01 (VH)	-	-	-	-	-	02	02

POST CODE: 18 JUNIOR ASSISTANT IN (HO), TELANGANA STATE POLLUTION CONTROL BOARD(ENVIRONMENT, FOREST, SCIENCE & TECHNOLOGY DEPARTMENT)

Cadre of the post	OC		EWS		BC-A		BC-B		BC-C		BC-D		BC-E		SC		ST		PH		EX-SER		SPORTS		TOTAL		GRAND TOTAL
	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	
State	01 (CF)	-	-	-	-	-	-	-	-	-	-	-	-	-	01	01 (CF)	-	01	-	01 (VH)	-	-	-	-	02	03	05

POST CODE: 19 JUNIOR ASSISTANT IN DIRECTOR OF WORKS ACCOUNTS

Cadre of the post	OC		EWS		BC-A		BC-B		BC-C		BC-D		BC-E		SC		ST		PH		SPORTS		EX-SER		TOTAL		GRAND TOTAL
	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	
State	1	1	-	-	-	1	-	-	-	-	-	-	-	-	-	1	-	-	-	01 VH	-	-	-	-	1	4	5

POST CODE: 20 JUNIOR ASSISTANT (HO) IN (CIVIL SUPPLIES, HOD), FOOD & CIVIL SUPPLIES, DEPARTMENT

Cadre of the post	OC		EWS		BC-A		BC-B		BC-C		BC-D		BC-E		SC		ST		PH		EX-SER		SPORTS		TOTAL		GRAND TOTAL
	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	
State	01	01	01	01	01	01	-	01	01	-	-	01	-	01	01	01	-	01	-	01 (VH)	01	-	-	-	06	09	15

POST CODE: 21 JUNIOR ASSISTANT (HO) IN (LEGAL METROLOGY), FOOD & CIVIL SUPPLIES DEPARTMENT

Cadre of the post	OC		EWS		BC-A		BC-B		BC-C		BC-D		BC-E		SC		ST		PH		EX-SER		SPORTS		TOTAL		GRAND TOTAL
	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	
State	-	01	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	01	01

POST CODE: 22 JUNIOR ASSISTANT IN (ANTI - CORRUPTION BUREAU, HOD (GAD DEPARTMENT))

Cadre of the post	OC		EWS		BC-A		BC-B		BC-C		BC-D		BC-E		SC		ST		PH		EX-SER		SPORTS		TOTAL		GRAND TOTAL
	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	
State	01	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	01	-	01

36

POST CODE: 23 JUNIOR ASSISTANT IN INFORMATION & PUBLIC RELATIONS, HOD (GAD)

Cadre of the post	OC		EWS		BC-A		BC-B		BC-C		BC-D		BC-E		SC		ST		PH		EX-SER		SPORTS		TOTAL		GRAND TOTAL
	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	
State	02	01	-	-	-	01	-	-	-	-	-	-	-	-	01	01	-	-	-	01 (VH)	-	-	-	-	03	04	07

POST CODE: 24 JUNIOR ASSISTANT IN (MCR HRD INSTITUTE HOD), GAD, DEPARTMENT

Cadre of the post	OC		EWS		BC-A		BC-B		BC-C		BC-D		BC-E		SC		ST		PH		EX-SER		SPORTS		TOTAL		GRAND TOTAL
	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	
State	02(CF) +01	01	-	-	-	01 (CF)	-	-	-	-	-	-	-	-	-	-	-	01 (CF)	-	-	01	-	-	-	04	03	07

POST CODE: 25 JUNIOR ASSISTANT IN TELANGANA STATE PUBLIC SERVICE COMMISSISON (HOD) GAD

Cadre of the post	OC		EWS		BC-A		BC-B		BC-C		BC-D		BC-E		SC		ST		PH		EX-SER		SPORTS		TOTAL		GRAND TOTAL
	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	
State	04	04	02	01	02	01	01	01	01	-	-	-	-	01	02	02	02	02	01 (HH)	01 (VH)	02	-	-	-	17	13	30

(37)

POST CODE: 26 JUNIOR ASSISTANT IN (SPECIAL COMMISSIONER TELANGANA BHAVAN, NEW DELHI, HOD)

Cadre of the post	OC		EWS		BC-A		BC-B		BC-C		BC-D		BC-E		SC		ST		PH		EX-SER		SPORTS		TOTAL		GRAND TOTAL	
	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W		
State	01	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	01	-	01

Single Solitary Post -The Sanctioned Strength of the Cadre is only one (1). Hence, as per Rule-22(j) the post is notified as OC (General)

POST CODE: 27 JUNIOR ASSISTANT IN (HO) (DEPARTMENT OF AYUSH, HOD), HEALTH, MEDICAL & FAMILY WELFARE DEPARTMENT

Cadre of the post	OC		EWS		BC-A		BC-B		BC-C		BC-D		BC-E		SC		ST		PH		EX-SER		SPORTS		TOTAL		GRAND TOTAL	
	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W		
State	02	01	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	02	01	03

POST CODE: 28 JUNIOR ASSISTANT (HO) IN DIRECTOR OF PUBLIC HEALTH & FAMILY WELFARE (HOD), HEALTH, MEDICAL & FAMILY WELFARE DEPARTMENT

Cadre of the post	OC		EWS		BC-A		BC-B		BC-C		BC-D		BC-E		SC		ST		PH		EX-SER		SPORTS		TOTAL		GRAND TOTAL	
	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W		
State	01	01	-	-	-	01	-	-	-	-	-	-	-	-	-	01	-	-	-	-	-	-	-	-	-	01	03	04

POST CODE: 29 JUNIOR ASSISTANT IN (HO) (DRUGS CONTROL ADMN, HOD), HEALTH, MEDICAL & FAMILY WELFARE DEPARTMENT

Cadre of the post	OC		EWS		BC-A		BC-B		BC-C		BC-D		BC-E		SC		ST		PH		EX-SER		SPORTS		TOTAL		GRAND TOTAL	
	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W		
State	01	01	-	-	-	01	-	-	-	-	-	-	-	-	-	01	-	-	-	-	-	-	-	-	-	01	03	04

POST CODE: 30 JUNIOR ASSISTANT IN INSTITUTE OF PREVENTIVE MEDICINE HOD (HEALTH MEDICAL & FAMILY WELFARE DEPARTMENT.)

Cadre of the post	OC		EWS		BC-A		BC-B		BC-C		BC-D		BC-E		SC		ST		PH		EX-SER		SPORTS		TOTAL		GRAND TOTAL	
	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W		
State	-	-	-	-	-	01	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	01	01

POST CODE: 31 JUNIOR ASSISTANT IN (HO) (KNRUHS, WARANGAL), HEALTH, MEDICAL & FAMILY WELFARE DEPARTMENT.

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Cadre of the post	OC		EWS		BC-A		BC-B		BC-C		BC-D		BC-E		SC		ST		PH		EX-SER		SPORTS		TOTAL		GRAND TOTAL
	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	
State	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	01-VH(CF)	-	-	-	-	-	01	01

POST CODE: 35 JUNIOR ASSISTANT IN (ARCHIVES & DISTRICT GAZETTERS), HIGHER EDUCATION, DEPARTMENT

Cadre of the post	OC		EWS		BC-A		BC-B		BC-C		BC-D		BC-E		SC		ST		PH		EX-SER		SPORTS		TOTAL		GRAND TOTAL	
	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W		
State	01	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	01	-	01

Single Solitary Post -The Sanctioned Strength of the Cadre is only one (1). Hence, as per Rule-22(j) the post is notified as OC (General)

POST CODE: 36 JUNIOR ASSISTANT IN (HO) (ARCHIVES, TARNAKA), HIGHER EDUCATION, DEPARTMENT

Cadre of the post	OC		EWS		BC-A		BC-B		BC-C		BC-D		BC-E		SC		ST		PH		EX-SER		SPORTS		TOTAL		GRAND TOTAL	
	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W		
State	01	01	-	-	-	-	-	-	-	-	-	-	-	-	01	-	-	-	-	-	-	-	-	-	-	01	02	03

POST CODE: 37 JUNIOR ASSISTANT IN (HO) COLLEGIATE EDUCATION, HOD (HIGHER EDUCATION DEPARTMENT)

Cadre of the post	OC		EWS		BC-A		BC-B		BC-C		BC-D		BC-E		SC		ST		PH		EX-SER		SPORTS		TOTAL		GRAND TOTAL
	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	
State	-	-	-	-	-	01	-	-	-	-	-	-	-	-	01	-	-	-	-	-	-	-	-	-	-	02	02

41

POST CODE: 38 JUNIOR ASSISTANT IN (HO) INTERMEDIATE EDUCATION, HOD, HIGHER EDUCATION DEPARTMENT

Cadre of the post	OC		EWS		BC-A		BC-B		BC-C		BC-D		BC-E		SC		ST		PH		EX-SER		SPORTS		TOTAL		GRAND TOTAL
	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	
State	02	01	-	-	-	01	-	-	-	-	-	-	-	-	01	01	-	-	-	01 (VH)	-	-	-	-	03	04	07

POST CODE: 39 JUNIOR ASSISTANT IN ORIENTAL MANUSCRIPTS, HIGHER EDUCATION, DEPARTMENT

Cadre of the post	OC		EWS		BC-A		BC-B		BC-C		BC-D		BC-E		SC		ST		PH		EX-SER		SPORTS		TOTAL		GRAND TOTAL
	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	
State	-	01	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	01	01

POST CODE: 40 JUNIOR ASSISTANT IN (HO) (STATE BOARD OF TECHNICAL EDUCATION AND TRAINING), HIGHER EDUCATION, DEPARTMENT

Cadre of the post	OC		EWS		BC-A		BC-B		BC-C		BC-D		BC-E		SC		ST		PH		EX-SER		SPORTS		TOTAL		GRAND TOTAL
	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	
State	02	02	01	-	-	01	-	01	-	-	-	-	-	-	01	-	01	-	01 (VH)	01	-	-	-	04	07	11	

42

POST CODE: 44 JUNIOR ASSISTANT IN DIRECTOR GENERAL & INSPECTOR GENERAL OF POLICE HOD, HOME, DEPARTMENT

Cadre of the post	OC		EWS		BC-A		BC-B		BC-C		BC-D		BC-E		SC		ST		PH		EX-SER		SPORTS		TOTAL		GRAND TOTAL
	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	
State	04	03	01	01	01	01	-	01	01	-	-	01	-	01	02	02	01	01	-	01(VH)	01	-	-	-	11	12	23

POST CODE: 45 JUNIOR ASSISTANT IN INTELLIGENCE, DIRECTOR GENERAL & INSPECTOR GENERAL OF POLICE HOD,(HOME, DEPARTMENT)

Cadre of the post	OC		EWS		BC-A		BC-B		BC-C		BC-D		BC-E		SC		ST		PH		EX-SER		SPORTS		TOTAL		GRAND TOTAL
	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	
State	03	02	01	-	-	01	-	01	01	-	-	-	-	-	02	-	01	01	-	01(VH)	01	-	-	-	09	06	15

POST CODE: 46 JUNIOR ASSISTANT IN CRIME INVESTIGATION DEPARTMENT, DIRECTOR GENERAL & INSPECTOR GENERAL OF POLICE HOD, (HOME, DEPARTMENT)

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Cadre of the post	OC		EWS		BC-A		BC-B		BC-C		BC-D		BC-E		SC		ST		PH		EX-SER		SPORTS		TOTAL		GRAND TOTAL
	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	
State	02	01	01	-	-	01	-	-	01	-	-	-	-	-	01	01	-	01	-	01(VH)	01	-	-	-	06	05	11

POST CODE : 47 JUNIOR ASSISTANT IN T.S FORENSIC SCIENCE LABORATORY, DIRECTOR GENERAL & INSPECTOR GENERAL OF POLICE HOD, (HOME, DEPARTMENT)

Cadre of the post	OC		EWS		BC-A		BC-B		BC-C		BC-D		BC-E		SC		ST		PH		EX-SER		SPORTS		TOTAL		GRAND TOTAL	
	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W		
State	-	01	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	01	01

POST CODE: 48 JUNIOR ASSISTANT IN POLICE TRANSPORT ORGANIZATION, DIRECTOR GENERAL & INSPECTOR GENERAL OF POLICE HOD, (HOME, DEPARTMENT)

Cadre of the post	OC		EWS		BC-A		BC-B		BC-C		BC-D		BC-E		SC		ST		PH		EX-SER		SPORTS		TOTAL		GRAND TOTAL	
	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W		
State	-	01	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	01	01

POST CODE: 49 JUNIOR ASSISTANT IN GREY HOUNDS, DIRECTOR GENERAL & INSPECTOR GENERAL OF POLICE HOD, (HOME, DEPARTMENT)

Cadre of the post	OC		EWS		BC-A		BC-B		BC-C		BC-D		BC-E		SC		ST		PH		EX-SER		SPORTS		TOTAL		GRAND TOTAL	
	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W		
State	02	01	-	-	-	01	-	-	-	-	-	-	-	-	01	-	-	-	-	-	-	-	-	-	-	02	03	05

5

POST CODE: 50 JUNIOR ASSISTANT IN OCTOPUS, DIRECTOR GENERAL & INSPECTOR GENERAL OF POLICE HOD, (HOME, DEPARTMENT)

Cadre of the post	OC		EWS		BC-A		BC-B		BC-C		BC-D		BC-E		SC		ST		PH		EX-SER		SPORTS		TOTAL		GRAND TOTAL	
	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W		
State	-	01	-	-	-	-	-	-	-	-	-	-	-	-	-	01	-	-	-	-	-	-	-	-	-	-	02	02

POST CODE: 51 JUNIOR ASSISTANT IN T.S POLICE ACADEMY, DIRECTOR GENERAL & INSPECTOR GENERAL OF POLICE HOD, (HOME, DEPARTMENT)

Cadre of the post	OC		EWS		BC-A		BC-B		BC-C		BC-D		BC-E		SC		ST		PH		EX-SER		SPORTS		TOTAL		GRAND TOTAL	
	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W		
State	-	01	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	01	01

POST CODE: 52 JUNIOR ASSISTANT IN DIRECTOR GENERAL OF PRISONS & CORRECTIONAL SERVICES HOD, HOME DEPARTMENT

Cadre of the post	OC		EWS		BC-A		BC-B		BC-C		BC-D		BC-E		SC		ST		PH		EX-SER		SPORTS		TOTAL		GRAND TOTAL	
	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W		
State	01	01	-	-	-	-	-	-	-	-	-	-	-	-	-	01	-	-	-	-	-	-	-	-	-	01	02	03

25

POST CODE: 53 JUNIOR ASSISTANT IN PROSECUTIONS, HOD, (HOME DEPARTMENT)

Cadre of the post	OC		EWS		BC-A		BC-B		BC-C		BC-D		BC-E		SC		ST		PH		EX-SER		SPORTS		TOTAL		GRAND TOTAL
	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	
State	-	01	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	01	01

POST CODE : 54 JUNIOR ASSISTANT IN SAINIK WELFARE HOD, (HOME, DEPARTMENT)

Cadre of the post	OC		EWS		BC-A		BC-B		BC-C		BC-D		BC-E		SC		ST		PH		EX-SER		SPORTS		TOTAL		GRAND TOTAL
	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	
State	-	01	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	01	01

POST CODE : 55 JUNIOR ASSISTANT IN (HO) COMMERCE & EXPORT PROMOTION, HOD, INDUSTRIES & COMMERCE, DEPARTMENT

Cadre of the post	OC		EWS		BC-A		BC-B		BC-C		BC-D		BC-E		SC		ST		PH		EX-SER		SPORTS		TOTAL		GRAND TOTAL
	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	
State	02	01	-	-	-	01	-	-	-	-	-	-	-	-	01	01	-	-	-	01 (VH)	-	-	-	-	03	04	07

POST CODE: 56 JUNIOR ASSISTANT IN (HO) (HANDLOOMS & TEXTILES, HOD), INDUSTREIS & COMMERCE, DEPARTMENT

Cadre of the post	OC		EWS		BC-A		BC-B		BC-C		BC-D		BC-E		SC		ST		PH		EX-SER		SPORTS		TOTAL		GRAND TOTAL	
	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W		
State	-	01	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	01	01

POST CODE: 57 JUNIOR ASSISTANT IN (HO) (INDUSTRIES, HOD), INDUSTRIES & COMMERCE, DEPARTMENT

Cadre of the post	OC		EWS		BC-A		BC-B		BC-C		BC-D		BC-E		SC		ST		PH		EX-SER		SPORTS		TOTAL		GRAND TOTAL
	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	
State	01	01	01	-	-	01	-	01	-	-	-	-	-	-	01	-	-	01	-	01 (VH)	-	-	-	-	03	05	08

POST CODE: 58 JUNIOR ASSISTANT IN (HO) (MINES & GEOLOGY, HOD)

Cadre of the post	OC		EWS		BC-A		BC-B		BC-C		BC-D		BC-E		SC		ST		PH		EX-SER		SPORTS		TOTAL		GRAND TOTAL
	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	
State	-	01	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	01	01

POST CODE: 59 JUNIOR ASSISTANT IN (HO) (SUGARCANE COMMISSIONER, HOD), INDUSTRIES & COMMERCE, DEPARTMENT

Cadre of the post	OC		EWS		BC-A		BC-B		BC-C		BC-D		BC-E		SC		ST		PH		EX-SER		SPORTS		TOTAL		GRAND TOTAL
	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	
State	-	01	-	-	-	01	-	-	-	-	-	-	-	-	-	01	-	-	-	-	-	-	-	-	-	03	03

POST CODE: 60 JUNIOR ASSISTANT IN TELANGANA STATE KHADI & VILLAGE INDUSTRIES BOARD (TSKVIB), INDUSTRIES & COMMERCE DEPARTMENT

Cadre of the post	OC		EWS		BC-A		BC-B		BC-C		BC-D		BC-E		SC		ST		PH		EX-SER		SPORTS		TOTAL		GRAND TOTAL	
	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W		
State	02	01	-	-	-	01	-	-	-	-	-	-	-	-	-	01	-	-	-	-	-	-	-	-	-	02	03	05

POST CODE: 61 JUNIOR ASSISTANT IN (HO) (DIRECTOR, GROUND WATER DEPARTMENT, HOD), I&CAD, DEPARTMENT

Cadre of the post	OC		EWS		BC-A		BC-B		BC-C		BC-D		BC-E		SC		ST		PH		EX-SER		SPORTS		TOTAL		GRAND TOTAL
	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	
State	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	01	-	-	-	-	-	-	-	-	-	01	01

bh

POST CODE: 62 JUNIOR ASSISTANT IN (HO) (EMPLOYMENT & TRAINING, HOD), LABOUR & EMPLOYMENT DEPARTMENT

Cadre of the post	OC		EWS		BC-A		BC-B		BC-C		BC-D		BC-E		SC		ST		PH		EX-SER		SPORTS		TOTAL		GRAND TOTAL	
	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W		
State	-	01	-	-	-	-	-	-	-	-	-	-	-	-	-	01	-	-	-	-	-	-	-	-	-	-	02	02

POST CODE: 63 JUNIOR ASSISTANT IN (HO) (FACTORIES, HOD), LABOUR & EMPLOYMENT DEPARTMENT

Cadre of the post	OC		EWS		BC-A		BC-B		BC-C		BC-D		BC-E		SC		ST		PH		EX-SER		SPORTS		TOTAL		GRAND TOTAL
	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	
State	02	01	-	-	-	01	-	-	-	-	-	-	-	-	-	01	-	-	-	01 (VH)	-	-	-	-	02	04	06

POST CODE: 64 JUNIOR ASSISTANT IN (INDUSTRIAL TRIBUNAL - II, HYDERABAD), LABOUR & EMPLOYMENT DEPARTMENT

Cadre of the post	OC		EWS		BC-A		BC-B		BC-C		BC-D		BC-E		SC		ST		PH		EX-SER		SPORTS		TOTAL		GRAND TOTAL
	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	
State	-	01	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	01	01

POST CODE: 65 JUNIOR ASSISTANT IN (INDUSTRIAL TRIBUNAL – I, HYDERABAD), LABOUR & EMPLOYMENT, DEPARTMENT

Cadre of the post	OC		EWS		BC-A		BC-B		BC-C		BC-D		BC-E		SC		ST		PH		EX-SER		SPORTS		TOTAL		GRAND TOTAL
	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	
State	-	01	-	-	-	-	-	-	-	-	-	-	-	-	-	01	-	-	-	-	-	-	-	-	-	02	02

POST CODE: 66 JUNIOR ASSISTANT IN (HO) (INSURANCE MEDICAL SERVICES, HOD), LABOUR & EMPLOYMENT, DEPARTMENT

Cadre of the post	OC		EWS		BC-A		BC-B		BC-C		BC-D		BC-E		SC		ST		PH		EX-SER		SPORTS		TOTAL		GRAND TOTAL
	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	
State	-	-	01	-	-	01	-	01	-	-	-	-	-	-	01	-	-	01	-	01 (VH)	-	-	-	-	02	04	06

POST CODE : 67 JUNIOR ASSISTANT IN (LABOUR COURT,GODAVARIKHANI)

Cadre of the post	OC		EWS		BC-A		BC-B		BC-C		BC-D		BC-E		SC		ST		PH		EX-SER		SPORTS		TOTAL		GRAND TOTAL
	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	
State	-	01	-	-	-	-	-	-	-	-	-	-	-	-	-	01	-	-	-	-	-	-	-	-	-	02	02

POST CODE: 68 JUNIOR ASSISTANT IN (LABOUR COURT, WARANGAL), LABOUR & EMPLOYMENT, DEPARTMENT

Cadre of the post	OC		EWS		BC-A		BC-B		BC-C		BC-D		BC-E		SC		ST		PH		EX-SER		SPORTS		TOTAL		GRAND TOTAL	
	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W		
State	-	01	-	-	-	-	-	-	-	-	-	-	-	-	-	01	-	-	-	-	-	-	-	-	-	-	02	02

POST CODE: 69 JUNIOR ASSISTANT IN (LABOUR COURT - I, HYDERABAD), LABOUR & EMPLOYMENT, DEPARTMENT

Cadre of the post	OC		EWS		BC-A		BC-B		BC-C		BC-D		BC-E		SC		ST		PH		EX-SER		SPORTS		TOTAL		GRAND TOTAL	
	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W		
State	-	01	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	01	01

POST CODE: 70 JUNIOR ASSISTANT IN (LABOUR COURT - III, HYDERABAD), LABOUR & EMPLOYMENT, DEPARTMENT

Cadre of the post	OC		EWS		BC-A		BC-B		BC-C		BC-D		BC-E		SC		ST		PH		EX-SER		SPORTS		TOTAL		GRAND TOTAL	
	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W		
State	-	01	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	01	01

59

POST CODE: 71 JUNIOR ASSISTANT IN (HO) (LABOUR, HOD), LABOUR AND EMPLOYMENT DEPARTMENT

Cadre of the post	OC		EWS		BC-A		BC-B		BC-C		BC-D		BC-E		SC		ST		PH		EX-SER		SPORTS		TOTAL		GRAND TOTAL
	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	
State	02	01	01	-	-	01	-	01	-	-	-	-	-	-	01	01	-	01	-	01 (VH)	-	-	-	-	04	06	10

POST CODE: 72 JUNIOR ASSISTANT IN (MINORITIES WELFARE, HOD), MINORITIES WELFARE, DEPARTMENT

Cadre of the post	OC		EWS		BC-A		BC-B		BC-C		BC-D		BC-E		SC		ST		PH		EX-SER		SPORTS		TOTAL		GRAND TOTAL
	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	
State	02	01	-	-	-	01	-	-	-	-	-	-	-	-	01	-	-	-	01 (VH)	-	-	-	-	02	04	06	

POST CODE: 73 JUNIOR ASSISTANT IN (HO) MUNICIPAL ADMINISTRATION, HOD (MUNICIPAL ADMINISTRATION & URBAN DEVELOPMENT DEPARTMENT.)

Cadre of the post	OC		EWS		BC-A		BC-B		BC-C		BC-D		BC-E		SC		ST		PH		EX-SER		SPORTS		TOTAL		GRAND TOTAL
	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	
State	03	02	01	01	-	01	-	01	01	-	-	01	-	-	02	01	01	01	-	01 (VH)	01	-	-	-	09	09	18

53

POST CODE: 74 JUNIOR ASSISTANT IN (HO) (CHIEF ENGINEER RURAL WATER SUPPLY), PR & RD DEPARTMENT.

Cadre of the post	OC		EWS		BC-A		BC-B		BC-C		BC-D		BC-E		SC		ST		PH		EX-SER		SPORTS		TOTAL		GRAND TOTAL
	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	
State	-	01	01	-	-	01	-	01	-	-	-	-	-	-	01	01	-	01	-	01 (VH)	01	-	-	-	03	06	09

POST CODE: 75 JUNIOR ASSISTANT IN ENGINEER IN CHIEF (GENERAL & PANCHAYAT RAJ) (PR&RD DEPARTMENT)

Cadre of the post	OC		EWS		BC-A		BC-B		BC-C		BC-D		BC-E		SC		ST		PH		EX-SER		SPORTS		TOTAL		GRAND TOTAL
	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	
State	03	02	01	-	-	01	-	01	01	-	-	-	-	-	01	01	01	01	-	01 (VH)	01	-	-	-	08	07	15

POST CODE: 76 JUNIOR ASSISTANT (HO) (PANCHAYAT RAJ HOD), PR & RD DEPARTMENT

Cadre of the post	OC		EWS		BC-A		BC-B		BC-C		BC-D		BC-E		SC		ST		PH		EX-SER		SPORTS		TOTAL		GRAND TOTAL
	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	
State	01	01	-	-	-	-	-	-	-	-	-	-	-	-	-	01	-	-	-	-	-	-	-	-	01	02	03

54

POST CODE: 77 JUNIOR ASSISTANT IN (HO) ECONOMICS & STATISTICS, HOD, PLANNING, DEPARTMENT

Cadre of the post	OC		EWS		BC-A		BC-B		BC-C		BC-D		BC-E		SC		ST		PH		EX-SER		SPORTS		TOTAL		GRAND TOTAL	
	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W		
State	01	-	-	-	-	01	-	-	-	-	-	-	-	-	-	01	-	-	-	-	-	-	-	-	-	01	02	03

POST CODE : 78 JUNIOR ASSISTANT IN (HO) (ENDOWMENTS, HOD), REVENUE, DEPARTMENT

Cadre of the post	OC		EWS		BC-A		BC-B		BC-C		BC-D		BC-E		SC		ST		PH		EX-SER		SPORTS		TOTAL		GRAND TOTAL
	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	
State	01	02	01	01	-	01	-	01	-	-	-	01	-	-	01	01	01	01	-	01 (VH)	01	-	-	-	05	09	14

POST CODE: 79 JUNIOR ASSISTANT IN (HO) (EXCISE, HOD), REVENUE, DEPARTMENT

Cadre of the post	OC		EWS		BC-A		BC-B		BC-C		BC-D		BC-E		SC		ST		PH		EX-SER		SPORTS		TOTAL		GRAND TOTAL
	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	
State	03	02	01	-	-	01	-	01	01	-	-	-	-	-	01	01	01	01	-	01 (VH)	01	-	-	-	08	07	15

55

POST CODE: 80 JUNIOR ASSISTANT IN (HO) (LAND ADMINISTRATION, HOD), REVENUE DEPARTMENT

Cadre of the post	OC		EWS		BC-A		BC-B		BC-C		BC-D		BC-E		SC		ST		PH		EX-SER		SPORTS		TOTAL		GRAND TOTAL
	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	
State	04	01	01	01	01	01	-	01	01	-	-	01	-	-	01	02	01	01	-	01 (VH)	01	-	-	-	10	09	19

POST CODE : 81 JUNIOR ASSISTANT IN (HO), REGISTRATION & STAMPS, HOD (REVENUE DEPARTMENT)

Cadre of the post	OC		EWS		BC-A		BC-B		BC-C		BC-D		BC-E		SC		ST		PH		EX-SER		SPORTS		TOTAL		GRAND TOTAL
	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	
State	-	01	-	-	-	01	-	-	-	-	-	-	-	-	01	01	-	01	-	01 (VH)	-	-	-	-	01	05	06

POST CODE: 82 JUNIOR ASSISTANT IN (HO) (STATE TAXES, HOD), REVENUE, DEPARTMENT

Cadre of the post	OC		EWS		BC-A		BC-B		BC-C		BC-D		BC-E		SC		ST		PH		EX-SER		SPORTS		TOTAL		GRAND TOTAL
	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	
State	01	02	01	01	-	01	-	-	01	-	-	01	-	01	02	01	01	01	-	01 (VH)	01	-	-	-	07	09	16

56

POST CODE: 83 JUNIOR ASSISTANT IN (HO) (SURVEY SETTLEMENT & LAND RECORDS, HOD), REVENUE DEPARTMENT

Cadre of the post	OC		EWS		BC-A		BC-B		BC-C		BC-D		BC-E		SC		ST		PH		EX-SER		SPORTS		TOTAL		GRAND TOTAL	
	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W		
State	01	-	-	-	-	01	-	-	-	-	-	-	-	-	-	01	-	-	-	-	-	-	-	-	-	01	02	03

POST CODE: 84 JUNIOR ASSISTANT IN (HO) (SCHEDULED CASTE DEVELOPMENT DEPARTMENT HOD), SC DEVELOPMENT, DEPARTMENT

Cadre of the post	OC		EWS		BC-A		BC-B		BC-C		BC-D		BC-E		SC		ST		PH		EX-SER		SPORTS		TOTAL		GRAND TOTAL
	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	
State	01	-	01	-	-	01	-	01	-	-	-	-	-	-	01	01	-	01	-	01 (VH)	-	-	-	-	03	05	08

POST CODE: 85 JUNIOR ASSISTANT IN (HO) (TELANGANA SOCIAL WELFARE RESIDENTIAL EDUCATIONAL INSTITUTIONS SOCIETY), SC DEVELOPMENT, DEPARTMENT

57

Cadre of the post	OC		EWS		BC-A		BC-B		BC-C		BC-D		BC-E		SC		ST		PH		EX-SER		SPORTS		TOTAL		GRAND TOTAL
	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	
State	03	02	01	01	01	-	01	01	01	-	-	01	-	01	03	02	02	01	-	01 (VH)	01	-	-	-	13	10	23

POST CODE : 89 JUNIOR ASSISTANT IN (HOD) (REGISTRAR OF PUBLICATIONS, HOD), SECONDARY EDUCATION, DEPARTMENT

Cadre of the post	OC		EWS		BC-A		BC-B		BC-C		BC-D		BC-E		SC		ST		PH		EX-SER		SPORTS		TOTAL		GRAND TOTAL	
	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W		
State	01	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	01		01

Single Solitary Post -The Sanctioned Strength of the Cadre is only one (1). Hence, as per Rule-22(j) the post is notified as OC (General)

POST CODE: 90 JUNIOR ASSISTANT IN (HO) (SCHOOL EDUCATION, HOD), SECONDARY EDUCATION

Cadre of the post	OC		EWS		BC-A		BC-B		BC-C		BC-D		BC-E		SC		ST		PH		EX-SER		SPORTS		TOTAL		GRAND TOTAL
	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	
State	03	05	01	01	02	01	02	01	01	-	-	01	-	01	03	02	02	02	01 (HH)	01 (VH)	01	-	-	-	16	15	31

POST CODE: 91 JUNIOR ASSISTANT IN (HOD) STATE INSTITUTE OF EDUCATIONAL TECHNOLOGY (SIET), SECONDARY EDUCATION DEPARTMENT.

Cadre of the post	OC		EWS		BC-A		BC-B		BC-C		BC-D		BC-E		SC		ST		PH		EX-SER		SPORTS		TOTAL		GRAND TOTAL
	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	
State	01	01	-	-	-	01	-	-	-	-	-	-	-	-	-	01	-	-	-	-	-	-	-	-	01	03	04

POST CODE: 92 JUNIOR ASSISTANT IN (HO) TELANGANA STATE RESIDENTIAL EDUCATIONAL INSTITUTIONAL SOCIETY (TSREIS), SECONDARY EDUCATION, DEPARTMENT

Cadre of the post	OC		EWS		BC-A		BC-B		BC-C		BC-D		BC-E		SC		ST		PH		EX-SER		SPORTS		TOTAL		GRAND TOTAL	
	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W		
State	01	01	-	-	-	-	-	-	-	-	-	-	-	-	-	01	-	-	-	-	-	-	-	-	-	01	02	03

POST CODE: 93 JUNIOR ASSISTANT IN (HO) ENGINEER IN CHIEF (R&B,NH,ADMN,ROB/RUBS) HOD

Cadre of the post	OC		EWS		BC-A		BC-B		BC-C		BC-D		BC-E		SC		ST		PH		EX-SER		SPORTS		TOTAL		GRAND TOTAL	
	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W		
State	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	01	-	-	-	01 (VH)	-	-	-	-	-	-	02	02

POST CODE: 94 JUNIOR ASSISTANT IN (HO) (TRANSPORT COMMISSIONER TELANGANA, HOD) TRANSPORT, R & B DEPARTMENT

Cadre of the post	OC		EWS		BC-A		BC-B		BC-C		BC-D		BC-E		SC		ST		PH		EX-SER		SPORTS		TOTAL		GRAND TOTAL
	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	
State	03	-	01	-	-	01	-	01	-	-	-	-	-	-	01	01	-	01	-	01 (VH)	-	-	-	-	05	05	10

POST CODE: 95 JUNIOR ASSISTANT IN (HO) CHIEF ENGINEER TRIBAL WELFARE, HOD, TRIBAL WELFARE, DEPARTMENT

Cadre of the post	OC		EWS		BC-A		BC-B		BC-C		BC-D		BC-E		SC		ST		PH		EX-SER		SPORTS		TOTAL		GRAND TOTAL	
	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W		
State	-	01	-	-	-	-	-	-	-	-	-	-	-	-	-	01	-	-	-	-	-	-	-	-	-	-	02	02

POST CODE: 96 JUNIOR ASSISTANT IN (HO) T.S. TRIBAL WELFARE RESIDENTIAL EDUCATIONAL INSTITUTIONS SOCIETY (SECRETARY GURUKULAM), TRIBAL WELFARE, DEPARTMENT

Cadre of the post	OC		EWS		BC-A		BC-B		BC-C		BC-D		BC-E		SC		ST		PH		EX-SER		SPORTS		TOTAL		GRAND TOTAL
	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	
State	03	02	01	01	01	01	-	01	01	-	-	01	-	01	02	01	01	01	-	01 (VH)	01	-	-	-	10	10	20

POST CODE: 97 JUNIOR ASSISTANT IN (HO) TRIBAL CULTURAL RESEARCH & TRAINING INSTITUTE, HOD, TRIBAL WELFARE, DEPARTMENT

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Cadre of the post	OC		EWS		BC-A		BC-B		BC-C		BC-D		BC-E		SC		ST		PH		EX-SER		SPORTS		TOTAL		GRAND TOTAL	
	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W		
State	01	01	-	-	-	-	-	-	-	-	-	-	-	-	-	01	-	-	-	-	-	-	-	-	-	01	02	03

POST CODE: 101 JUNIOR ASSISTANT IN (HO) (SATS LB STADIUM), YOUTH ADVANCEMENT, TOURISM & CULTURE, DEPARTMENT

Cadre of the post	OC		EWS		BC-A		BC-B		BC-C		BC-D		BC-E		SC		ST		PH		EX-SER		SPORTS		TOTAL		GRAND TOTAL
	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	
State	-	-	-	-	-	-	-	01	-	-	-	-	-	-	-	-	-	01	-	01(VH)	-	-	-	-	-	03	03

POST CODE: 102 JUNIOR ACCOUNTANT IN (HO) IN TREASURIES AND ACCOUNTS DEPARTMENT

Cadre of the post	OC		EWS		BC-A		BC-B		BC-C		BC-D		BC-E		SC		ST		PH		SPORTS	EX-SER	TOTAL		GRAND TOTAL
	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	G	G	W	
State	10	8	4	2	3	2	3	2	1	-	2	1	1	1	5	3	4	2	01 HH 01 OH	01 VH	1	2	38	22	60

POST CODE: 103 JUNIOR ACCOUNTANT IN TELANGANA STATE GOVERNMENT LIFE INSURANCE

Cadre of the post	OC		EWS		BC-A		BC-B		BC-C		BC-D		BC-E		SC		ST		PH		SPORTS	EX-SER	TOTAL		GRAND TOTAL
	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	G	G	W	
State	-	1	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	1	1

POST CODE: 104 ACCOUNTANT, TELANGANA SCHEDULED TRIBES CO-OPERATIVE FINANCE CORPORATION LTD (TRICOR), TRIBAL WELFARE DEPARTMENT

Cadre of the post	OC		EWS		BC-A		BC-B		BC-C		BC-D		BC-E		SC		ST		PH		EX-SER		SPORTS		TOTAL		GRAND TOTAL	
	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W		
State	01	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	01	-	01

Single Solitary Post -The Sanctioned Strength of the Cadre is only one (1). Hence, as per Rule-22(j) the post is notified as OC (General)

POST CODE: 105 JUNIOR ASSISTANT CUM TYPIST IN PROSECUTIONS HOD, HOME DEPARTMENT

Cadre of the post	OC		EWS		BC-A		BC-B		BC-C		BC-D		BC-E		SC		ST		PH		EX-SER		SPORTS		TOTAL		GRAND TOTAL	
	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W	G	W		
State	01	01	-	-	-	01	-	-	-	-	-	-	-	-	-	01	-	-	-	-	-	-	-	-	-	01	03	04

Note:-As per State & Subordinate Rules, Rule-22(2)(e)(i):- Out of two roster points, preference to one of the two points for women can be given and if women candidates are not available, both the points with men shall be considered for Ex-servicemen roster points.

LIST OF BANKS FOR MAKING ONLINE PAYMENT

Sl. No.	Name of the Bank	Sl. No.	Name of the Bank
1	Andhra Pragathi Grameena Bank	35	Kalyan Janata Sahakari Bank
2	A U Small Finance Bank	36	Karnataka Bank Ltd
3	Bandhan Bank	37	Karnataka Gramin Bank
4	Bank of Bahrain and Kuwait	38	Karnataka Vikas Grameena Bank
5	Bank of Baroda	39	Karur Vysya Bank
6	Bank of India	40	Kotak Bank
7	Bank of Maharashtra	41	Laxmi Vilas Bank
8	Bassien Catholic Coop Bank	42	Maharashtra Gramin Bank
9	Canara Bank	43	Mehsana urban Co-op Bank
10	Capital Small Finance Bank	44	NKGSB Co-op Bank
11	Catholic Syrian Bank	45	North East Small Finance Bank Ltd
12	Central Bank of India	46	Nutan Nagarik Sahakari Bank Limited
13	City Union Bank	47	Punjab & Sind Bank
14	Cosmos Bank	48	Punjab National Bank
15	DCB Bank	49	RBL Bank Limited
16	Deutsche Bank	50	Saraswat Bank
17	Dhanlakshmi Bank	51	SBM Bank India
18	Digibank by DBS	52	Shivalik Mercantile Cooperative Bank Ltd
19	Equitas Small Finance Bank	53	South Indian Bank
20	ESAF Small Finance Bank	54	State Bank of India
21	Federal Bank	55	SVC Co-operative Bank Ltd
22	Fincare Bank	56	Tamil Nadu State Co-operative Bank
23	Gujarat State Co-operative Bank Limited	57	Tamilnad Mercantile Bank Ltd.
24	HDFC Bank	58	The Kalupur Commercial Co-Operative Bank
25	HSBC Retail Net Banking	59	The Surat People's Co-operative Bank Limited
26	ICICI Bank	60	The Sutex Co-op Bank Ltd
27	IDBI Bank	61	T J S B Bank
28	IDFC FIRST Bank	62	UCO Bank
29	Indian Bank	63	Union Bank of India
30	Indian Overseas Bank	64	Utkarsh Small Finance Bank
31	Indus-Ind Bank	65	Varachha Co-operative Bank Limited
32	Jammu & Kashmir Bank	66	YES Bank Ltd
33	Jana Small Finance Bank	67	Zoroastrian Co-Operative Bank Ltd
34	Janata Sahakari Bank Ltd Pune		

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ANNEXURE-III

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SCHEME AND SYLLABUS FOR THE POST OF GROUP – III SERVICES**SCHEME OF EXAMINATION**

PAPER	SUBJECT	QUESTIONS (MULTIPLE CHOICE)	DURATION (HOURS)	MAXIMUM MARKS
WRITTEN EXAMINATION (Objective Type)				
Paper- I	GENERAL STUDIES AND GENERAL ABILITIES	150	2 ½	150
Paper-II	HISTORY, POLITY AND SOCIETY i. Socio-Cultural History of Telangana and Formation of Telangana State. ii. Overview of the Indian Constitution and Politics iii. Social Structure, Issues and Public Policies	150(3x50)	2 ½	150
Paper-III	ECONOMY AND DEVELOPMENT i. Indian Economy: Issues and challenges ii. Economy and Development of Telangana iii. Issues of Development and Change	150(3x50)	2 ½	150
TOTAL MARKS				450

The written exam will be conducted in English, Telugu and Urdu

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SYLLABUS
GROUP-III SERVICES

PAPER-I: GENERAL STUDIES AND GENERAL ABILITIES

1. Current Affairs – Regional, National & International.
2. International Relations and Events.
3. General Science; India's Achievements in Science and Technology.
4. Environmental Issues; Disaster Management- Prevention and Mitigation Strategies.
5. World Geography, Indian Geography and Geography of Telangana State.
6. History and Cultural Heritage of India.
7. Society, Culture, Heritage, Arts and Literature of Telangana.
8. Policies of Telangana State.
9. Social Exclusion, Rights Issues and Inclusive Policies.
10. Logical Reasoning; Analytical Ability and Data Interpretation.
11. Basic English. (8th Class Standard)



PAPER-II: HISTORY, POLITY AND SOCIETY

I. Socio-Cultural History of Telangana and Formation of Telangana State.

1. Satavahanas, Ikshvakus, Vishnukundins, Mudigonda and Vemulawada Chalukyas and their contribution to culture; Social and Religious conditions; Buddhism and Jainism in Ancient Telangana; Growth of Language and Literature, Art and Architecture.
2. The establishment of Kakatiya kingdom and their contribution to socio-cultural development. Growth of Language and Literature under the Kakatiyas; Popular protest against Kakatiyas: Sammakka - Sarakka Revolt; Art, Architecture and Fine Arts. Rachakonda and Deverakonda Velamas, Social and Religious Conditions; Growth of Language and Literature, Socio- Cultural contribution of Qutubshahis - Growth of Language, Literature, Art, Architecture, Festivals, Dance, and Music. Emergence of Composite Culture.
3. Asaf Jahi Dynasty; Nizam-British Relations: Salarjung Reforms and their impact; Socio - Cultural- Religious Conditions under the Nizams: Educational Reforms, Establishment of Osmania University; Growth of Employment and the Rise of Middle Classes.
4. Socio-cultural and Political Awakening in Telangana: Role of Arya Samaj-Andhra Mahasabha; Andhra Saraswatha Parishat, Literary and Library movements, Adi-Hindu movement, Andhra Mahila Sabha and the growth of Women's movement; Tribal Revolts, Ramji Gond and Kumaram Bheem, -The Telangana Peasant Armed Struggle ; Causes and Consequences.
5. Integration of Hyderabad State into Indian Union and formation of Andhra Pradesh. Gentlemen Agreement; Mulki Movement 1952-56; Violation of Safeguards – Regional imbalances - Assertion of Telangana identity; Agitation for Separate Telangana State 1969-70 - Growth of popular protest against discrimination and movements towards the formation of Telangana State 1971-2014.

II. Overview of the Indian Constitution and Politics.

1. Evolution of the Indian Constitution – Nature and salient features – Preamble.
2. Fundamental Rights – Directive Principles of the State Policy – Fundamental Duties.
3. Distinctive Features of the Indian Federalism – Distribution of Legislative, Financial and Administrative Powers between the Union and States.
4. Union and State Government – President – Prime Minister and Council of Ministers; Governor, Chief Minister and Council of Ministers – Powers and Functions.
5. Indian Constitution; Amendment Procedures and Amendment Acts.
6. Rural and Urban Governance with special reference to the 73rd and 74th Amendment Acts.

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7. Electoral Mechanism: Electoral Laws, Election Commission, Political Parties, Anti defection Law and Electoral Reforms.
8. Judicial System in India – Judicial Review; Judicial Activism; Supreme Court and High Courts.
9. a) Special Constitutional Provisions for Scheduled Castes, Scheduled Tribes, Backward Classes, Women, Minorities and Economically Weaker Sections (EWS).
b) National Commissions for the Enforcement – National Commission for Scheduled Castes, Scheduled Tribes, Backward Classes, Women, Minorities and Human Rights.
10. National Integration issues and challenges: Insurgency; Internal Security; Inter-State Disputes.

III. Social Structure, Issues and Public Policies.

1. Indian Social Structure:
Salient Features of Indian society: Family, Marriage, Kinship, Caste, Tribe, Ethnicity, Religion and Women.
2. Social Issues:
Inequality and Exclusion: Casteism, Communalism, Regionalism, Violence against Women, Child Labour, Human trafficking, Disability, Aged and Third / Trans-Gender Issues.
3. Social Movements:
Peasant Movement, Tribal movement, Backward Classes Movement, Dalit Movement, Environmental Movement, Women's Movement, Regional Autonomy Movement, Human Rights / Civil Rights Movement.
4. Social Policies and Welfare Programmes:
Affirmative Policies for SCs, STs, OBC, Women, Minorities, Labour, Disabled and Children; Welfare Programmes: Employment, Poverty Alleviation Programmes; Rural and Urban, Women and Child Welfare, Tribal Welfare.
5. Society in Telangana:
Socio- Cultural Features and Issues in Telangana; Vetti, Jogini, Devadasi System, Child Labour, Girl Child, Fluorosis, Migration, Farmer's; Artisanal and Service Communities in Distress.



PAPER-III: ECONOMY AND DEVELOPMENT

I. Indian Economy: Issues and Challenges

1. **Demography:** Demographic Features of Indian Population – Size and Growth Rate of Population – Demographic Dividend – Sectoral Distribution of Population – Population Policies of India
2. **National Income:** Concepts & Components of National Income – Measurement Methods – National Income Estimates in India and its Trends – Sectoral Contribution – Per Capita Income
3. **Primary and Secondary Sectors:** Agriculture and Allied Sectors – Contribution to National Income – Cropping Pattern – Agricultural Production and Productivity – Green Revolution – Irrigation – Agricultural Finance and Marketing – Agricultural Pricing – Agricultural Subsidies and Food Security – Agricultural Labour – Growth and Performance of Allied Sectors
4. **Industry and Services Sectors:** Growth and Structure of Industry in India – Contribution to National Income – Industrial Policies – Large Scale Industries – MSMEs – Industrial Finance – Contribution of Services Sector to National Income – Importance of Services Sector – Sub Sectors of Services – Economic Infrastructure – India's Foreign Trade
5. **Planning, NITI Aayog and Public Finance:** Objectives of India's Five Year Plans – Targets, Achievements and Failures of Five Year Plans – NITI Aayog – Budget in India – Concepts of Budget Deficits – FRBM – Recent Union Budgets – Public Revenue, Public Expenditure and Public Debt – Finance Commissions

II. Economy and Development of Telangana

1. **Structure and Growth of Telangana Economy:** Telangana Economy in Undivided Andhra Pradesh (1956-2014) – State Finances (Dhar Commission, Wanchu Committee, Lalit Committee, Bhargava Committee) – Land Reforms - Growth and Development of Telangana Economy Since 2014 – Sectoral Contribution to State Income – Per Capita Income
2. **Demography and HRD:** Size and Growth Rate of Population – Demographic Features of Telangana Economy – Age Structure of Population – Demographic Dividend.
3. **Agriculture and Allied Sectors:** Importance of Agriculture – Trends in Growth Rate of Agriculture – Contribution of Agriculture and Allied Sectors to GSDP/GSVA – Land Use and Land Holdings Pattern – Cropping Pattern – Irrigation – Growth and Development of Allied Sectors – Agricultural Policies and Programmes
4. **Industry and Service Sectors:** Structure and Growth of Industry – Contribution of Industry to GSDP/GSVA – MSME – Industrial Policies – Components, Structure and Growth of Services Sector – Its Contribution to GSDP/GSVA – Social and Economic Infrastructure
5. **State Finances, Budget and Welfare Policies:** State Revenue, Expenditure and Debt – State Budgets – Welfare Policies of the State

III. Issues of Development and Change

1. **Growth and Development:** Concepts of Growth and Development – Characteristics of Development and Underdevelopment – Measurement of Economic Growth and Development – Human Development – Human Development Indices – Human Development Reports
2. **Social Development:** Social Infrastructure – Health and Education – Social Sector – Social Inequalities – Caste – Gender – Religion – Social Transformation – Social Security



3. **Poverty and Unemployment:** Concepts of Poverty – Measurement of Poverty – Income Inequalities - Concepts of Unemployment – Poverty, Unemployment and Welfare Programmes
4. **Regional Inequalities:** Urbanization – Migration – Land Acquisition – Resettlement and Rehabilitation
5. **Environment and Sustainable Development:** Concepts of Environment – Environmental Protection and Sustainable Development – Types of Pollution – Pollution Control – Effects of Environment – Environmental Policies of India

INSTRUCTIONS TO CANDIDATES:**A) GENERAL INSTRUCTIONS TO CANDIDATES**

- 1) Candidates are directed to follow the Commission's Website (<https://www.tspsc.gov.in>) regularly to know the latest developments regarding the Recruitment, dates of Examination, calling of candidates for verification of Certificates/ Medical Boards, Results etc.
- 2) The Hall Ticket must be presented for entry into the examination hall alongwith one original valid Photo identification card issued by Government i.e., Passport, Pan Card, Voter ID, Aadhaar Card, Government Employee ID or Driving License etc., without fail.
- 3) Candidates are strictly not allowed inside the Examination centre after closing the gate.
- 4) **EDIT OPTION TO THE CANDIDATES:** The applicants should follow the TSPSC website regularly to utilize the edit option to rectify the mistakes viz., Biodata particulars/Data corrections / Omissions etc., in the application, if the facility is given by the Commission. If the edit option facility is not utilized by the candidates, the TSPSC is not responsible and the data already available is treated as final. After the due date, Data corrections through Online/Paper representations or Corrections on the Nominal Rolls in the examination hall will not be accepted under any circumstances. No correspondence will be entertained in this matter.
- 5) There will be a common examination for Paper-I i.e., General Studies as decided by the Commission, whenever required.
- 6) The candidates must note that his/her admission to the examination is strictly provisional. The mere fact that an Admission to the examination does not imply that his/her candidature has been finally cleared by the Commission or that the entries made by the candidate in his/her application have been accepted by the Commission as true and correct. The candidates have to be found suitable after verification of original certificates; and other eligibility criteria. The Applicants have to upload his/her scanned recent colour passport photo and signature to the Application Form. Failure to produce the same photograph, if required, at the time of verification, may lead to disqualification.
- 7) The candidates are not allowed to bring any Electronic devices such as Smart / Mobile phones, Calculators, tablets, iPad, Bluetooth, pagers, watches to examination centre. Loaning and interchanging of articles among the candidates is not permitted in the examination hall and any form of malpractice will not be permitted in the exam hall.
- 8) The candidates are expected to behave in an orderly and disciplined manner while writing the examination. If any candidate takes away Answer Sheet of OMR based examination, the candidature will be rejected. In case of impersonation/ disorder/ rowdy behaviour during Examination, cases shall be booked in the Police Station concerned, apart from disqualifying his /her candidature.
- 9) Candidates trying to use unfair means shall be disqualified from the selection. No correspondence whatsoever will be entertained from the candidates.
- 10) The Commission is also empowered to invoke the penal provisions of the T.S. Public Examinations (Prevention of Malpractices and Unfair means) Act, 1997 (Act No.25/1997) for matters connected therewith or incidental thereto and as per the Rules of Procedure of TSPSC published in Telangana Gazette No: 60 dated 28/12/2015 in respect of this Notification.
- 11) (i) The candidates who are totally blind are allowed to write the examination with the help of scribe provided by TSPSC and 20 minutes extra time is permitted to them per hour.
 - (ii) Scribe will be provided by TSPSC to those candidates who do not have both the upper limbs for Orthopedically Handicapped. However, no extra time will be granted to them.
 - (iii) Scribe will be provided to the above category of candidates who applied for scribe facility in the online application only.
 - (iv) An extra time of 20 minutes per hour is also permitted for the candidates with locomotor disability and CEREBRAL PALSY where dominant (writing) extremity is affected for the extent slowing the performance of function (**Minimum of 40% impairment**). Scribe is allowed to such candidates also.
 - (v) The scribe should be from an academic discipline other than that of the candidate and the academic qualification of the scribe should be one grade lower than the stipulated eligibility criteria.
 - (vi) The candidate as well as the scribe will have to give a suitable undertaking confirming the rules applicable.

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B) INSTRUCTIONS TO CANDIDATES REGARDING OMR BASED EXAMINATION

- 1) The candidates have to report to the examination venue at least 30 minutes before the commencement of examination. Their Photo Image/thumb impression on Biometric system may be recorded.
- 2) The candidate should satisfy the Invigilator of his identity with reference to the Signature and Photograph available on the Nominal Roll and Hall Ticket.
- 3) The candidates should go through the instructions given on the cover page of Question booklet and OMR Answer Sheet which will be provided to him/her in the examination hall and carefully write his/her Hall Ticket Number, Subject / Paper Code, Question Booklet Number, Name of the Examination Centre etc., on the OMR Answer Sheet. The candidates have to USE BALL POINT PEN (BLUE/BLACK) ONLY to fill up relevant columns in the OMR Answer Sheet including MARKING OF THE ANSWERS. Bubbling by Pencil / Ink Pen /Gel Pen is not permitted in the examination.
- 4) The candidate must write all the relevant columns in the Answer sheet and also encode (bubble) correctly such as Hall Ticket Number, Question Booklet Number and Paper Code on the OMR Answer Sheet carefully and to Sign in the space provided for on Side-1 of the Answer Sheet and ensure the Signature of the Invigilator, etc., on it, failing which the Answer sheet will be rejected. Use of whitener / eraser / chalk-powder etc., is strictly prohibited on the OMR Answer sheet/ Question Paper.
- 5) Candidate should encode the Hall-Ticket Number and Paper Code first carefully on OMR Answer Sheet. After receiving the Question Booklet only, candidate should verify and encode Question Booklet Number on the OMR Answer Sheet, if candidate has not darkened the Hall Ticket Number and Question booklet number at side 1 of the OMR Answer Sheet his/her Answer Sheet will be invalidated without any further notice.
- 6) OMR Answer sheets cannot be replaced under any circumstances in case of wrong bubbling.
- 7) If there is any defect in the Question Booklet or OMR Answer Sheet, please ask the invigilator for replacement immediately.
- 8) The OMR Answer sheets are to be scanned (valued) with Optical Mark Reader. The Digital copy of OMR Answer Sheets will be made available on the Commission's website immediately after completion of the image scanning.
- 9) No candidate should leave the examination hall till expiry of fulltime. After writing the examination the candidate has to handover the OMR Answer sheet to the invigilator in the examination hall. If any candidate takes away the OMR Answer sheet, his/her candidature will be rejected.
- 10) The Commission would be analyzing the responses of a candidate with other appeared candidates to detect patterns of similarity. If it is suspected that the responses have been shared and the scores obtained are not genuine/ valid, the Commission will invalidate the OMR Answer Sheet and cancel his/ her candidature.

C) INSTRUCTIONS FOR CANDIDATES REGARDING CBRT EXAMINATION

- 1) Candidates shall report at the venue one hour (60 minutes) before the Commencement of Examination as the candidates have to undergo certain procedural formalities required for CBRT examination.
- 2) Date and Time of the Examination are mentioned in the Hall-Ticket
- 3) The examination link with the login screen will already be available on your system. Please inform the invigilator if this is not the case.
- 4) 10 minutes prior to the exam, you'll be prompted to login. Please type the Login ID (H T No.) and the Password (Password for Candidate will be given on exam day) to proceed further.
- 5) Invigilator will announce the password at 09.50 AM and 02.20 PM in cases if Examination is at 10:00 A.M and 2:30 P.M respectively.
- 6) Copying or noting down questions and/or options is not allowed. Severe action will be taken if any candidate is found noting down the questions and/or options.
- 7) After logging in, the following will be displayed on your Computer screen:
 - Profile Information - Check the details & click on "I Confirm" or "I Deny".
 - Detailed exam instructions - Please read and understand thoroughly.
 - Please click on the "I am ready to Begin" button.
- 8) After reading the instructions, you have to use the mouse to answer the multiple-choice type questions having FOUR alternative answer choices.
- 9) To answer any numerical answer type question, you need to use the virtual numeric key pad and the mouse.
- 10) On the online exam question screen, the timer will display the balance time remaining for the completion of exam.

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- 11) The question numbers are colour coded and of different shapes based on the process of recording your response:
 - White (Square) - For un-attempted questions.
 - Red (Inverted Pentagon) - For unanswered questions.
 - Green (Pentagon) - For attempted questions.
 - Violet (Circle) - Question marked by candidate for review to be answered later.
 - Violet (Circle with a Tick mark) - Question answered but marked by candidate for review.
- 12) After answering a question, click the SAVE & NEXT button to save your response and move onto the next question.
- 13) Click on Mark for Review & NEXT to mark your question for review, and then go to the next question.
- 14) To clear any answer chosen for a particular question, please click on the CLEAR RESPONSE button.
- 15) A summary of each section, (i.e. questions answered, not answered, marked for review) is available for each section. You have to place the cursor over the section name for this summary.
- 16) In case you wish to view a larger font size, please inform the Invigilator. On the Invigilator's confirmation, click on the font size you wish to select. The font size will be visible on the top.
- 17) You may view INSTRUCTIONS at any point of time during exam, by clicking on the INSTRUCTIONS button on your screen.
- 18) The SUBMIT button will be activated after 150 Minutes. It will continue for an additional 50 Minutes for P H candidates eligible for compensatory time. Please keep checking the timer on your screen.
- 19) In case of automatic or emergency log out, all your attempted questions and their responses will be saved. And also, the exam will start from the time where it had stopped.
- 20) You will be provided a blank sheet for rough work. Do write your Login ID and Password on it. Please ensure that you return it to the invigilator at the end of the exam after tearing ONLY the password from it.
- 21) Please don't touch the key board as your exam ID will get locked. If your ID gets locked, please inform your invigilator who will help in unlocking your ID and then you can continue with the exam.
- 22) Please inform the invigilator in case of any technical issues.
- 23) Please do not talk to or disturb other candidates.
- 24) In case you are carrying articles other than the admit card, photo identity proof and pen, please leave them outside the exam room.
- 25) These are model instructions and candidates have to follow latest instructions issued along with Hall tickets

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ANNEXURE-VLIST OF SCHEDULED CASTES AND SCHEDULED TRIBES

(G.O. MS. NO. 5 Scheduled Castes Development (POA.A2) DEPARTMENT Dt. 08/08/2014 read with G.O. Ms. No. 11, Scheduled Castes Development (POA.A2) DEPARTMENT Dt. 17/09/2014 and G.O. Ms. No. 2 Scheduled Castes Development (POA.A2) DEPARTMENT Dt. 22.01.2015)

LIST OF SCHEDULED CASTES

1. Adi Andhra
2. Adi Dravida
3. Anamuk
4. Aray Mala
5. Arundhatiya
6. Arwa Mala
7. Bariki
8. Bavuri
9. Beda (Budga) Jangam
10. Bindla
11. Byagara, Byagari
12. Chachati
13. Chalavadi
14. Chamar, Mochi, Muchi, Chamar-Ravidas, Chamar- Rohidas
15. Chambhar
16. Chandala
17. Dakkal, Dokkalwar
18. Dandasi
19. Dhor
20. Dom, Dombara, Paidi, Pano
21. Ellamalawar, Yellammalawandlu
22. Ghasi, Haddi, Relli, Chanchandi
23. Godari
24. Gosangi
25. Holeya
26. Holeya Dasari
27. Jaggali
28. Jambuvulu
29. Kolupulvandlu, Pambada, Pambanda, Pambala
30. Madasi Kuruva, Madari Kuruva
31. Madiga
32. Madiga Dasu, Mashteen
33. Mahar
34. Mala, Mala Ayawaru
35. Mala Dasari
36. Mala Dasu
37. Mala Hannai
38. Malajangam
39. Mala Masti
40. Mala Sale, Nethani
41. Mala Sanyasi
42. Mang
43. Mang Garodi
44. Manne
45. Mashti
46. Matangi
47. Mehtar
48. Mitha Ayyalvar
49. Mundala
50. Paky, Moti, Thoti
51. Pamidi
52. Panchama, Pariah
53. Relli
54. Samagara
55. Samban
56. Sapru
57. Sindhollu, Chindollu
58. Yatala
59. Valluvan

LIST OF SCHEDULED TRIBES

1. Andh, Sadhu Andh
2. Bagata
3. Bhil
4. Chenchu
5. Gadabas, Bodo Gadaba, Gutob Gadaba, Kallayi Gadaba, Parangi Gadaba, Kathera Gadaba, Kapu Gadaba
6. Gond, Naikpod, Rajgond, Koitur
7. Goudu (in the Agency tracts)
8. Hill Reddis
9. Jatapus
10. Kammara
11. Kattunayakan
12. Kolam, Kolawar
13. Konda Dhoras, Kubi
14. Konda Kapus
15. Kondareddis
16. Kondhs, Kodi, Kodhu, Desaya Kondhs, Dongria Kondhs, Kuttiya Kondhs, Tikiria Kondhs, Yenity Kondhs, Kuvinga
17. Kotia, Benthoriya, Bartika, Dulia, Holya, Sanrona, Sidhopaiko
18. Koya, Doli Koya, Gutta Koya, Kammara Koya, Musara Koya, Oddi Koya, Pattidi Koya, Rajah, Rasha Koya, Lingadhari Koya (ordinary), Kottu Koya, Bhine Koya, Rajkoya
19. Kulia
20. Manna Dhora
21. Mukha Dhora, Nooka Dhora
22. Nayaks (in the Agency tracts)
23. Pardhan
24. Porja, Parangiperja
25. Reddi Dhoras
26. Rona, Rena
27. Savaras, Kapu Savaras, Maliya Savaras, Khutto Savaras
28. Sugalis, Lambadis, Banjara
29. Thoti (in Adilabad, Hyderabad, Karimnagar, Khammam, Mahbubnagar, Medak, Nalgonda, Nizamabad and Warangal districts)
30. Yenadis, Chella Yenadi, Kappala Yenadi, Manchi Yenadi, Reddi Yenadi
31. Yerukulas, Koracha, Dabba Yerukula, Kunchapuri Yerukula, Uppu Yerukula
32. Nakkala, Kurvikaran.

LIST OF SOCIALLY AND EDUCATIONALLY BACKWARD CLASSES

As per G.O. Ms. No. 16 Backward Classes Welfare (OP) Department, Dated: 11.03.2015 and read with G.O.MS.No. 34, Backward Classes Welfare (OP) Department, Dated: 08/10/2015, G.O. Ms. No. 4 Backward Classes Welfare (OP) Department, Dated: 30/01/2016, G.O.Ms.No. 3 Backward Classes Welfare (B) Department, Dated: 09-09-2020

STATE LIST OF BCs**(List of Backward Classes of Telangana State)****GROUP-A****(Aboriginal Tribes, Vimuktha Jathis, Nomadic and Semi-Nomadic Tribes etc.)**

- 1 Agnikulakshatriya, Palli, Vadabalija, Bestha, Jalari, Gangavar, Gangaputra, Goondla, Vanyakulakshatriya (Vannekapu, Vannerreddi, Pallikapu, Pallireddi) Neyyala, Pattapu.
- 2 Balasanthu, Bahurupi
- 3 *[Bandara]
- 4 Budabukkala
- 5 Rajaka (Chakali, Vannar)
- 6 Dasari (formerly engaged in Bikshatana i.e., Beggary)
- 7 Dommara
- 8 Gangiredlavaru
- 9 Jangam (whose traditional occupation is begging)
- 10 Jogi
- 11 Katipapala
- 12 *[Korcha]
- 13 Lambada or Banjara in Telangana area (deleted and included in ST list vide. G.O.Ms.No.149, SW, Dt.03.05.1978)
- 14 Medari or Mahendra
- 15 Mondivaru, Mondibanda, Banda
- 16 Nayi-Brahmin/Nayee-Brahmin (Mangali), Mangala and Bhajantri

- 17 Nakkala (deleted vide. G.O.Ms.No.21, BCW (C2) DEPARTMENT Dt.20.06.2011, since it is included in the list of Scheduled Tribes at Sl.No.34 vide. Scheduled Castes and Scheduled Tribes Order (Amendment) Act, 2002 (Central Act No.10 of 2003)
- 18 Vamsha Raj / Pitchiguntla
- 19 Pamula
- 20 Pardhi (Nirshikari)
- 21 Pambala
- 22 Peddammavandlu, Devaravandlu, Yellammavandlu, Mutyalammavandlu, Dammali / Dammala / Dammula / Damala
- 23 Veeramushti (Nettikotala), Veerabhadreeya
- 24 Valmiki Boya (Boya, Bedar, Kirataka, Nishadi, Yellapi, Pedda Boya), Talayari, Chunduvallu (Yellapi and Yellapu are one and the same as clarified vide. G.O.Ms.No.61, BCW (M1) DEPARTMENT Dt.05.12.1996)
- 25 Yerukalas in Telangana area (deleted and included at Sl.No.31 in the list of STs)
- 26 Gudala
- 27 Kanjara – Bhatta
- 28 *[Kalinga]
- 29 Kepmare or Reddika
- 30 Mondepatta
- 31 Nokkar
- 32 Pariki Muggula
- 33 Yata
- 34 Chopemari
- 35 Kaikadi
- 36 Joshinandiwalas
- 37 Odde (Oddilu, Vaddi, Vaddelu), Vaddera, Vaddabhovi, Vadiyaraj, Waddera
- 38 Mandula
- 39 Mehtar (Muslim)
- 40 Kunapuli
- 41 Patra
- 42 *[Kurakula]
- 43 *[Pondara]
- 44 *[Samanthula /Samantha/ Sountia / Sauntia]
- 45 Pala-Ekari, Ekila, Vyakula, Ekiri, Nayanivaru, Palegaru, Tolagari, Kavali (area confined to Hyderabad and Rangareddy Districts only)
- 46 Rajannala, Rajannalu (area confined to Karimnagar, Warangal, Nizamabad and Adilabad Districts only)
- 47 Bukka Ayyavars
- 48 Gotrala
- 49 Kasikapadi / Kasikapudi (area confined to Hyderabad, Rangareddy, Nizamabad, Mahaboobnagar and Adilabad Districts only)
- 50 Siddula
- 51 Sikligar/ Saikalgar
- 52 Poosala (included vide. G.O.Ms.No.16, BCW(C2) DEPARTMENT Dt.19.02.2009 by deleting from Sl.No.24 under Group-D)
- 53 *[Aasadula / Asadula]
- 54 *[Keuta / Kevuto / Keviti]
- 55 Orphan and Destitute Children who have lost their parents before reaching the age of ten and are destitute; and who have nobody else to take care of them either by law or custom; and also who are admitted into any of the schools or orphanages run by the Government or recognised by the Government.
- 56 Addapuvaru
- 57 Bagothula/ Bhagavathula
- 58 Bail Kammara/ Ghisadi/ Gadiya Lohar
- 59 Enooti/ Yenetivallu
- 60 Ganjikuti/ Ganjikutivaru
- 61 Gouda Jetti
- 62 Kakipadagala
- 63 Patamvaru/ Masaiahlu
- 64 Odd/ Od/ Oad
- 65 Sonnayila/ Sannayila/ Sannayollu
- 66 Sri Kshatriya Ramajogi/ Ramajogi/ Ramajogula
- 67 Theracheerala/ Telsoori/ Baikani
- 68 Tholubommalatavaru/ Boppala

GROUP-B
(Vocational Groups)

- 1 *[Achukatlavandlu]
- 2 Aryakshatriya, Chittari, Giniyar, Chitrakara, Nakhas
- 3 Devanga
- 4 Goud [Ediga, Gouda (Gamalla), Kalalee, Gounda, **[*Settibalija of Visakhapatnam, East Godavari, West Godavari and Krishna districts]** and Srisayana (Segidi)]
- 5 Dudekula, Laddaf, Pinjari or Noorbash
- 6 Gandla, Telikula, Devathilakula
- 7 Jandra
- 8 Kummara or Kulala, Salivahana
- 9 Karikalabhakthulu, Kaikolan or Kaikala (Sengundam or Sengunther)
- 10 Karnabhakthulu
- 11 Kuruba or Kuruma
- 12 *[Nagavaddilu]
- 13 Neelakanthi
- 14 Patkar (Khatri)
- 15 Perika (Perika Balija, Puragiri kshatriya)
- 16 Nessi or Kurni
- 17 Padmasali (Sali, Salivan, Pattusali, Senapathulu, Thogata Sali)
- 18 Srisayana (Segidi) (deleted vide. G.O.Ms.No.63, BCW (M1) DEPARTMENT Dt.11.12.1996 and added to Sl.No.4 of Group-B)
- 19 Swakulasali
- 20 Thogata, Thogati or Thogataveerakshatriya
- 21 Viswabrahmin (Ausula, Kamsali, Kammari, Kanchari, Vadla or Vadra or Vadrangi and Silpis), Viswakarma
- 22 *[Kunchiti / Vakkaliga / Vakkaligara / Kunchitiga]
- 23 Lodh/ Lodhi/ Lodha (area confined to Hyderabad, Rangareddy, Khammam and Adilabad Districts only)
- 24 Bondili
- 25 Are Marathi, Maratha (Non-Brahmins), Arakalies and Surabhi Natakavallu
- 26 Neeli (included vide. G.O.Ms.No. 43, BCW (C2) DEPARTMENT Dt.07.08.2008 by deleting from Group D at Sl.No.22)
- 27 Budubunjala / Bhunjwa / Bhadbhunja (area confined to Hyderabad and Rangareddy Districts only)
- 28 *[Gudia / Gudiya]

GROUP-C

Scheduled Castes converts to Christianity and their progeny

GROUP-D
(Other Classes)

- 1 *[Agaru]
- 2 Arekatika, Katika, Are-Suryavamshi
- 3 *[Atagara]
- 4 Bhatraju
- 5 Chippolu (Mera)
- 6 *[Gavara]
- 7 *[Godaba]
- 8 Hatkar
- 9 *[Jakkala]
- 10 Jingar
- 11 *[Kandra]
- 12 Koshti
- 13 Kachi
- 14 Surya Balija (Kalavanthula), Ganika
- 15 Krishnabalija (Dasari, Bukka)
- 16 *[Koppulavelamas]
- 17 Mathura
- 18 Mali (Bare, Barai, Marar and Tamboli)
- 19 Mudiraj, Mutrasi, Tenugollu
- 20 Munnurukapu
- 21 *[Nagavasam (Nagavamsa)]
- 22 Nelli (deleted vide. G.O.Ms.No.43, BCW(C2) DEPARTMENT Dt.07.08.2008 and added at Sl.No.26 in Group 'B')
- 23 *[Polinati Velamas of Srikakulam and Visakhapatnam districts]
- 24 Poosala caste (deleted vide. G.O.Ms.No.16, BCW(C2) DEPARTMENT Dt.19.02.2009 and included at S.No.52 under Group-A)

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- 25 Passi
- 26 Rangarez or Bhavasara Kshatriya
- 27 Sadhuchetty
- 28 Satani (Chattadasrivaishnava)
- 29 Tammali (Non-Brahmins) (Shudra caste) whose traditional occupation is playing musical instruments, vending of flowers and giving assistance in temple service but not Shivarchakars
- 30 *[Turupukapus or Gajulakapus]
- 31 Uppara or Sagara
- 32 Vanjara (Vanjari)
- 33 Yadava (Golla)
- 34 Are, Arevallu and Arollu
- 35 *[Sadara / Sadaru]
- 36 *[Arava]
- 37 Ayyaraka (area confined to Khammam and Warangal Districts only)
- 38 Nagaralu (area confined to Hyderabad and Rangareddy Districts only)
- 39 Aghamudian, Aghamudiar, Agamudivellalar and Agamudimudaliar (including Thuluva Vellalas) (area confined to Hyderabad and Rangareddy Districts only)
- 40 *[Beri Vysya / Beri Chetty]
- 41 *[Atirasa]
- 42 Sondi / Sundi
- 43 Varala
- 44 Sistikaranam
- 45 Lakkamarikapu
- 46 Veerashaiva Lingayat / Lingabaliya
- 47 Kurmi
- 48 Aheer/ Aheer Yadav
- 49 Govili/Govlii/ Gouli/Gavli
- 50 Kulla Kadagi/ Kulle Kadigi/ Chittepu
- 51 Sarollu/Soma Vamsha Kshatriya

GROUP-E

(Socially and Educationally Backward Classes of Muslims)

(Subject to outcome of Civil Appeal No(s).2628-2637/2010 etc., pending before the Hon'ble Supreme Court of India)

- 1 Achchukattalavandlu, Singali, Singamvallu, Achchupanivallu, Achchukattuvaru, Achukatlavandlu
- 2 Attar Saibulu, Attarollu
- 3 Dhobi Muslim/ Muslim Dhobi/ Dhobi Musalman, Turka Chakla or Turka Sakala, Turaka Chakali, Tulukka Vannan, Tsakalas, Sakalas or Chakalas, Muslim Rajakas
- 4 Faqir, Fhakhir Budbudki, Ghanti Fhakhir, Ghanta Fhakhiru, Turaka Budbudki, Darvesh, Fakeer
- 5 Garadi Muslim, Garadi Saibulu, Pamulavallu, Kani-Kattuvalu, Garadollu, Garadiga
- 6 Gosangi Muslim, Phakeer Sayebulu
- 7 Guddi Eluguvallu, Elugu Bantuvallu, Musalman Keelu Gurravallu
- 8 Hajam, Nai, Nai Muslim, Navid
- 9 Labbi, Labbai, Labbon, Labba
- 10 Pakeerla, Borewale, Deera Phakirlu, Bonthala
- 11 Qureshi, Kureshi/ Khureshi, Khasab, Marati Khasab, Muslim Katika, Khatik Muslim
- 12 Shaik/ Sheikh
- 13 Siddi, Yaba, Habshi, Jasi
- 14 Turaka Kasha, Kakkukotte Zinka Saibulu, Chakkitakanevale, Terugadu Gontalavaru, Thirugatigantla, Rollaku Kakku Kottevaru, Pattar Phodulu, Chakketakare, Thuraka Kasha

* omitted vide G.O Ms.No.3, BCW(OP) DEPARTMENT Dated:14.08.2014

- N.B.:1)The above list is for information and subject to confirmation with reference to G.O.Ms.No.58, SW(J) Department, dated 12.05.1997 and time to time orders.
- 2) On account of any reason whatsoever in case of any doubt/ dispute arising in the matter of community status (SC/ST/BC/OC) of any candidate, subject to satisfaction with regard to relevant Rules and Regulations in force the decision of the Commission shall be final in all such cases.

ANNEXURE – VI

List of recognized sports disciplines for Two Percent (2%) reservation in Direct Recruitment in Government Departments / Govt. Institutions as per G.O. Ms. No. 74, Youth Advancement, Tourism & Culture (Sports) Department Dated:09-08-2012

- (1) FOOTBALL
- (2) HOCKEY
- (3) VOLLEYBALL
- (4) HANDBALL
- (5) BASKET BALL
- (6) TENNIS
- (7) TABLE TENNIS
- (8) SHUTTLE BADMINTON
- (9) KABBADI
- (10) ATHLETICS
- (11) SWIMMING
- (12) GYMNASTICS
- (13) WEIGHTLIFTING
- (14) WRESTLING
- (15) BOXING
- (16) CYCLING
- (17) ROWING
- (18) SHOOTING
- (19) FENCING
- (20) ROLLER SKATING
- (21) SAILING / YATCHING
- (22) ARCHERY
- (23) CRICKET
- (24) CHESS
- (25) KHO-KHO
- (26) JUDO
- (27) TEAKWANDO
- (28) SOFTBALL
- (29) BODY BUILDING (Uniform Services like Police, Excise etc).

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Annexure - IV

From
Dr. E. Naveen Nicolas, IAS,
Secretary,
TGPSC

To
The Member-Secretary,
Telangana Pollution Control Board,
Paryavaran Bhavan, A3,
Industrial Estate, Sanathnagar,
Hyderabad



Letter No. 178/RN/2024. Dt. 27/11/2024

Sir,

Sub: -TGPSC-RN-Filling up of 46 vacancies in various categories of posts in Pollution Control Board under Direct Recruitment through TGPSC- Details-Reg.

Ref: -1) Your Lr. No. 65/TGPCB/Estt./2024-749, Dt. 19/11/2024.
2) G.O.Ms No 90 Finance (HRM.VII) Department, 07/08/2024.

<<<>>

I am to invite kind attention to the reference cited., on the above subject and to state as follows:-

In the ref. 2nd cited, Government has classified certain posts in various categories such as., Group-I,II,III, Gazetted Category Engineering Services, Gazetted Scale Other Professional Services, Non-Gazetted Other Professional Services, Academic posts in Degree Colleges etc., and the 46 vacant posts of your department may fall under following categories:-

Sl. No.	Name of the Post	vacancies	Categories of Posts covered
1	Assistant Environmental Engineer	19	Gazetted Category Engineering Services
2	Assistant Scientist (Analyst Grade-II)	20	Gazetted Scale Other Professional services
3	Statistician	01	Non-Gazetted Scale Other Professional services
4	Accounts Officer	01	Gazetted Scale Other Professional services
5	Junior Assistant	05	Group-III Services
	Total	46	

The copy of Job Calendar issued by the Finance Department, Government of Telangana is enclosed.

Further, at present the Government has constituted Commission of Inquiry for conducting a detailed study on sub-classification within Scheduled Castes (copy enclosed).

It is further informed that still Finance Department concurrence / indents for the posts falling under the categories of Gazetted Category Engineering Services, Gazetted Scale Other Professional Services, Non-Gazetted Other Professional Services etc., are not received from all Departments.

(Contd.,@2Pg.)



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Hence, the Commission shall issue notification for the posts of your Department only after all the indents are received from all the other participating Departments, since these are common recruitments.

This is for your kind information.

Yours faithfully,
Sd/-
SECRETARY

//f.b.o.//


ADDITIONAL SECRETARY

(83)

Annexure - V

GOVERNMENT OF TELANGANA**ABSTRACT**

Public Services – Job Calendar – Filling-up of Direct Recruitment vacancies in various Government Departments / Corporations / Societies / Universities / GIA Institutions / PSUs / Local Bodies / GENCO & TRANSCO / TGSRTC and other undertakings - Implementation of Telangana Job Calendar for the years 2024-2025 – Orders – Issued.

FINANCE (HRM.VII) DEPARTMENT

G.O.Ms.No.90

Dated: 07th August, 2024

Read the following: -

G.O.Ms.No.275, Finance & Planning (FW.SMPC) Department, dated: 14.12.1995.

& & &

ORDER:

Government desires to fill-up all the vacancies available in Government departments and Government Undertakings and Institutions under the control of Government through Direct Recruitment duly following a time schedule to facilitate the unemployed youth to prepare for competitive exams in a planned manner.

2. It was brought to the notice of the Government that due to multiplicity of agencies conducting various competitive exams independent of one another is leading to clashing of examination and leaving no time for the aspirants to prepare for different exams. Consequently, the aspirants are forced to choose one or two exams, forgoing many other opportunities. Due to this, exams have been postponed on several occasions on demand from various quarters.

3. In order to address these issues, Government have constituted a Committee of Senior Secretaries to examine the system of recruitment in other states. Similarly, the system being adopted in UPSC have also been examined by holding consultation with them.

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4. After due study and consultation, the Government in order to ensure prompt conduct of competitive examinations for filling-up of various Direct Recruitment vacancies in Government, Grant-in-Aid Institutions and PSUs, have decided to issue a Job Calendar, which will enable the students to plan their schedules for the exams they would like to attempt and giving them sufficient time for preparation.

5. Accordingly, Telangana Job Calendar for the years 2024-2025 is prepared and Annexed to this order. All the Recruiting Agencies are hereby directed to adhere to the Job Calendar issued duly obtaining necessary permissions from the Government as per the time schedule prescribed.

6. All Secretariat administrative departments and Heads of Departments are hereby directed to identify Direct Recruitment vacancies, obtain clearance from Government and submit indents to the concerned Recruiting Agencies within time limit specified in the calendar and make sure that the Telangana Job Calendar for the years 2024-2025, is followed scrupulously.

(BY ORDER AND IN THE NAME OF THE GOVERNOR OF TELANGANA)

SANDEEP KUMAR SULTANIA
PRINCIPAL SECRETARY TO GOVERNMENT

To,

All Secretariat Departments,

Dr. B.R. Ambedkar Telangana Secretariat, Hyderabad.

The Secretary, Telangana Public Service Commission, Hyderabad.

The Chairman, Telangana State Level Police Recruitment Board, Hyderabad.

The Secretary, Telangana Residential Educational Institutions Recruitment Board,
Hyderabad.

The Member Secretary, Telangana Medical and Health Services Recruitment Board,
Hyderabad.

(85)

The Director of School Education, Telangana, Hyderabad.

The Chairman & Managing Director, TRANSCO/ GENCO/ SPDCL/ NPDCL/ REDCO,
Telangana, Hyderabad.

The Managing Director, SCCL, Kothagudem.

The Managing Director, HMWS&SB, Hyderabad.

Copy to:

The Principal Secretary to Hon'ble Chief Minister, Telangana, Hyderabad.

The Special Secretary to Hon'ble Deputy Chief Minister for Finance,
Planning and Energy, Telangana, Hyderabad.

The OSD to Chief Secretary, Telangana, Hyderabad.

The P.S. to Spl. Chief Secretary/ Prl. Secretary/ Spl. Secretary/ Joint Secretary (H),
Finance Department, Dr.B.R.Ambedkar Telangana Secretariat, Hyderabad.

The General Administration (Ser/Cabinet) Department,
Dr.B.R.Ambedkar Telangana Secretariat, Hyderabad.

SF/SCs.

//FORWARDED:: BY ORDER//

B. J. J. J.
SECTION OFFICER

Annexure
(to G.O.Ms.No.90, Finance (HRM.VII) Department, dated: 07.08.2024)

S.No	Name of Recruitment Notification	Categories of Posts covered	Month in which Notification would be issued by the Recruiting Agency	Tentative Month of Exam	Name of Recruiting Agency	Qualifications prescribed for the post	Remarks
1	2	3	4	5	6	7	8
1	Group I Mains	All posts notified under Group I Services	Already Notification issued in Feb-24	Oct-24	TGPSC	Graduation with Specialised qualifications for certain posts	Exams are scheduled from Oct 21st to 27th 2024
2	Group III Services	All posts notified under Group III Services	Already Notification issued in Dec-22	Nov-24	TGPSC	Graduation with Specialised qualifications for certain posts	Exams are scheduled on Nov 17th and 18th 2024



S.No	Name of Recruitment Notification	Categories of Posts covered	Month in which Notification would be issued by the Recruiting Agency	Tentative Month of Exam	Name of Recruiting Agency	Qualifications prescribed for the post	Remarks
1	2	3	4	5	6	7	8
3	Lab Technician (Grade II)/ Nursing Officer (Staff Nurse)/ Pharmacist (Grade II)/ Pharmacist (AYUSH) in HM&FW Dept	Lab Technician (Grade II)/ Nursing Officer (Staff Nurse)/Pharmacist (Grade II)/Pharmacist (AYUSH) in HM&FW Dept	Sep-24	Nov-24	MHSRB	Certificate in Laboratory Technician Course and 8 Other qualifications for Lab Technician, GNM / B.Sc Nursing for Nursing Officer, D.Pharmacy/B.Pharmacy/ Pharm.D for Pharmacist Grade II and Diploma in Pharmacy (Ayurveda/ Unani/ Homeopathy) Pharmacist-AYUSH	
4	Group II Services	All posts notified under Group II Services	Already Notification issued in Dec-22	Dec-24	TGPSC	Graduation with Specialised qualifications for certain posts	

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S.No	Name of Recruitment Notification	Categories of Posts covered	Month in which Notification would be issued by the Recruiting Agency	Tentative Month of Exam	Name of Recruiting Agency	Qualifications prescribed for the post	Remarks
1	2	3	4	5	6	7	8
5	Engineering and other Posts in TGTRANSCO, TGNP DCL and TGSPDCL	Asst Executive Engineer/ Assistant Engineer/ Sub Engineer/ther posts	Oct-24	Jan-25	TGTRANSCO	BE / B.Tech/Diploma/Other qualifications in relevant Streams	
6	Gazetted Category- Engineering Services	Degree level Engineering posts of all the Departments (AEE/ Equivalent posts of all Engineering Depts)	Oct-24	Jan-25	TGPSC	BE/B.Tech/Equivalent	



S.No	Name of Recruitment Notification	Categories of Posts covered	Month in which Notification would be issued by the Recruiting Agency	Tentative Month of Exam	Name of Recruiting Agency	Qualifications prescribed for the post	Remarks
1	2	3	4	5	6	7	8
7	Teacher Eligibility Test	Teachers	Nov-24	Jan-25	School Education	B.Ed/D.Ed/Equivalent	TET is not a recruitment exam. It is a mandatory qualifying exam for certain Teacher posts
8	Group I-Preliminary (Including the Asst Conservator of Forests on the lines of UPSC Preliminary for Indian Forest Services)	All 19 categories of posts mentioned in GO.Ms.No.55 Dated 25.4.2022 and other similar posts in State Government	Oct-24	Feb-25	TGPSC	Any Graduation, Specialized qualifications for certain posts	

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S.No	Name of Recruitment Notification	Categories of Posts covered	Month in which Notification would be issued by the Recruiting Agency	Tentative Month of Exam	Name of Recruiting Agency	Qualifications prescribed for the post	Remarks
1	2	3	4	5	6	7	8
9	Gazetted scale Other Professional services (Not included in Groups)	Degree and above level of other professional services of all the Departments / corporations / societies	Jan-25	Apr-25	TGPSC	Post Graduation/ Graduation in the concerned subject	
10	DSC of Teachers in School Education Dept	Teachers	Feb-25	Apr-25	School Education	Degree with B.Ed/Intermediate with D.Ed/Other Equivalent Qualifications	
11	Forest Beat Officer in Forest Dept	Forest Beat officers	Feb-25	May-25	TGPSC	Intermediate/ Equivalent	

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S.No	Name of Recruitment Notification	Categories of Posts covered	Month in which Notification would be issued by the Recruiting Agency	Tentative Month of Exam	Name of Recruiting Agency	Qualifications prescribed for the post	Remarks
1	2	3	4	5	6	7	8
12	Teachers Eligibility Test	Teachers	Apr-25	Jun-25	School Education	B.Ed/D.Ed/Equivalent	TET is not a recruitment exam. It is a mandatory qualifying exam for certain Teacher posts
13	Group I-Mains	All posts notified under Group I Services		Jul-25	TGPSC		Those who qualify in the Group I Prelims exam will appear for Group I Mains
14	SI Civil and/or Equivalent posts (Preliminary Written Test)	Sub Inspectors	Apr-25	Aug-25	TGPRB	Any Graduation	Preliminary Written Test



S.No	Name of Recruitment Notification	Categories of Posts covered	Month in which Notification would be issued by the Recruiting Agency	Tentative Month of Exam	Name of Recruiting Agency	Qualifications prescribed for the post	Remarks
1	2	3	4	5	6	7	8
15	PC Civil and/or Equivalent posts (Preliminary Written Test)	Police Constables	Apr-25	Aug-25	TGPRB	Intermediate	Preliminary Written Test
16	Academic posts in Degree Colleges	Lecturers, Librarians, Physical Directors in Degree Colleges and equivalent posts of all Departments of State Government	Jun-25	Sep-25	TGPSC	Post Graduation with NET/SLET/Ph.D in the concerned subject	

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S.No	Name of Recruitment Notification	Categories of Posts covered	Month in which Notification would be issued by the Recruiting Agency	Tentative Month of Exam	Name of Recruiting Agency	Qualifications prescribed for the post	Remarks
1	2	3	4	5	6	7	8
17	Degree Lecturers and Equivalent posts in Residential Degree Colleges	Degree Lecturer and equivalent posts in all Residential Degree Colleges	Jun-25	Sep-25	TREIRB	Post Graduation with NET/SLET/Ph.D in the concerned subject	
18	Group II (Including the Forest Range Officers)	All 16 categories of posts mentioned in GO.Ms.No.55 Dated 25.4.2022 and other similar posts in State Government	May-25	Oct-25	TGPSC	Any Graduation/Specialised Qualifications for certain posts	

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S.No	Name of Recruitment Notification	Categories of Posts covered	Month in which Notification would be issued by the Recruiting Agency	Tentative Month of Exam	Name of Recruiting Agency	Qualifications prescribed for the post	Remarks
1	2	3	4	5	6	7	8
19	Group III (Clubbed with Group IV)	All 10 categories of posts mentioned in GO.Ms.No.55 Dated 25.4.2022 and other similar posts in Government, Corporations and Societies of State Government	Jul-25	Nov-25	TGPSC	Any Graduation/ Specialised Qualifications for certain posts	



S.No	Name of Recruitment Notification	Categories of Posts covered	Month in which Notification would be issued by the Recruiting Agency	Tentative Month of Exam	Name of Recruiting Agency	Qualifications prescribed for the post	Remarks
1	2	3	4	5	6	7	8
20	Employment Notification for filling up of vacancies in Various Executive cadre posts	1. Management Trainee (Mining) E2 Grade 2. Management Trainee (E&M), E2 Grade 3. Management Trainee (F&A), E2 Grade 4. Management Trainee (Civil), E2 Grade 5. General Duty Medical Officers(GDMOs), E3 Grade	Jul-25	Nov-25	SCCL	BE/B.Tech/B.Sc(Engg) or its equivalent qualification(Regular) in Mining Engineering/Civil Engineering/Electrical, Mechanical or Electrical & Electronics Engineering/CA(or) ICWA/CMA/MBBS & Registration with Telangana State Medical Council	



B. S. Sankar
SECTION OFFICER

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Annexure - VI

Dr Justice Shameem Akther
(Former Judge, High Court for the State of Telangana)

Commission of Inquiry
For conducting a detailed study on
Sub-classification within **Scheduled Castes** and Report
(G.O.Ms.No.8, SC Development (POA.A2) Department
dated 11.10.2024)

1st Floor, B-Block
BRKR Bhavan, Tank Bund Road
Hyderabad-500063.
onemancommission.scsc@gmail.com

NOTIFICATION DATED 13th NOVEMBER, 2024

(Under Rule 4 (1)(b) of the
Andhra Pradesh Commission of Inquiry Rules, 1968)

WHEREAS the Government of Telangana has decided to appoint a Commission of Inquiry under the Commissions of Inquiry Act, 1952 for conducting a detailed study on sub-classification within Scheduled Castes reserved categories in terms of the Judgement of the Hon'ble Supreme Court of India in Civil Appeal No.2317 of 2011, dated 01.8.2024 (State of Punjab & Others vs Davinder Singh & Others reported in 2024 INSC 562) and since the above subject matter is of public importance, issued G.O.Ms.No.8, Scheduled Castes Development (POA.2) Department, dated 11.10.2024, appointing the undersigned as the Commissioner of Inquiry with the following Terms of Reference.

- a. To undertake a rationale sub-classification and grouping together of the homogenous sub-casts of Scheduled Castes in the State of Telangana by adopting a scientific methodology and by considering the available Contemporaneous Data and Census.
- b. To conduct empirical studies to identify inter-se backwardness within various sub-groups of Scheduled Castes in the State of Telangana, by focusing on inadequacy of representation in the Services of the State and admissions into Educational Institutions.

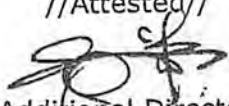
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- c. To examine various facts of the social, economic, political and educational backwardness among various sub-groups within Scheduled Castes and identify the manner of effective implementation of sub-classification of Scheduled Castes in the State of Telangana, in terms of the judgment of the Hon'ble Supreme Court in State of Punjab & Others vs Davinder Singh & Others in Civil Appeal No.2317 of 2011 on 01.08.2024.
- d. To submit a report with specific recommendations on the above aspects and on all other measures required to be undertaken to ensure that the benefits of reservation policies are equitably distributed among the various sub-groups of Scheduled Castes.

Hence, this Notification is issued inviting all persons acquainted with the subject matter of the inquiry to furnish to the Commission a statement relating to, and strictly confining to, the above Terms of Reference. Such Statement shall be accompanied by an affidavit in support of the facts set out in the Statement sworn by the person furnishing the Statement and every person furnishing such Statement shall also furnish to the Commission along with the Statement a list of the documents, if any, on which he proposes to rely and forward to the Commission. Wherever practicable, the originals or true copies of such of those documents as may be in his possession or power shall be filed and wherever practicable shall state the name and address of the person from whom the remaining documents may be obtained.

Statement as above shall be filed in the office of the Commission of Inquiry, 1st Floor, B-Block, BRKR Bhavan, Tank Bund Road, Hyderabad-500063, **on or before 14th December, 2024 during the office hours between 10.30 am and 5.00 pm OR** shall be sent by post to the office of the Commission of Inquiry so as to reach **before 5.00 pm on 14th December, 2024.**

Sd/-
(Dr. JUSTICE SHAMEEM AKTHER)
Commission of Inquiry

//Attested//

Additional Director
Additional Director
Office of The Commissioner of Inquiry
Sub Classification for SC's
Reserved Category

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Item No. 13

Court No. 1

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 693/2023

News Item titled "Pollution Control Boards are the weak link" appearing in Deccan Herald dated 24.10.2023

Date of hearing: 11.09.2024

**CORAM: HON'BLE MR. JUSTICE PRAKASH SHRIVASTAVA, CHAIRPERSON
HON'BLE MR. JUSTICE SUDHIR AGARWAL, JUDICIAL MEMBER
HON'BLE DR. A. SENTHIL VEL, EXPERT MEMBER**

Respondents: Mr. Amit Singh Chauhan, Adv. for CPCB (Through VC)
Ms. Srishti Govil & Mr. Divyanshu Agrawal, Advs. for MoEF & CC (Through VC)
Mr. Bhanwar Pal Singh Jadon & Ms. Hrishika Rawat, Advs. for the State of UP
Ms. Madhumita Bhattacharjee, Adv. for the State of West Bengal
Mr. Rahul Khurana, Adv. for the State of Haryana & HSPCB
Mr. Shubham Bhalla & Ms. Ragini Sharma, Advs. for R - 30 (Through VC)
Mr. Kaushal Gautam, AAG for the State of Uttarakhand (Through VC)
Ms. Jyoti Mendiratta, Adv. for Govt. of NCT of Delhi (Through VC)
Mr. Gigi. C. George, Adv. for Andaman & Nicobar Islands
Mr. Jogy Scaria, Adv. for KSPCB
Mr. Nishe Rajen Shonker, Adv. for the State of Kerala
Mr. Arunav Patnaik & Ms. Anju Rani, Advs. for the State of Odisha (Through VC)
Mr. A.V. Nair, Adv. for Gujarat PCB (Through VC)
Mr. Ghansham Singh, Member Secretary, J&K PCC (Through VC)
Mr. Vaibhav Srivastava, Adv. for HPSPCB (Through VC)
Mr. Apoorv Kurup & Ms. Aanchal, Advs. for UT of Lakshadweep (Through VC)

ORDER

1. In this original application, the Tribunal is considering the issue of filling up of the vacant posts in the State Pollution Control Boards (SPCBs)/Pollution Control Committees (PCCs) and Central Pollution Control Board (CPCB) and also creation of adequate infrastructure therein.

2. The reports by various States and Union Territories (UTs) have been filed and the vacancy position has been tabulated by the CPCB in its report dated 05.09.2024 as under:

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"Table 2a: Status of Posts in State Pollution Control Boards

S. No.	SPCBs	Posts		Duration of Vacancy (Months)	Reasons for not filling vacancy	Timeline for filling the vacant posts (Months)
		Sanction	Vacancy			
1.	Andhra Pradesh	291	204	121	<ul style="list-style-type: none"> • Bifurcation of State • Due to delay in govt. permissions. • Model code of conduct 	6*
2.	Arunachal Pradesh	27	0	Not applicable	Not applicable	Not applicable
3.	Assam	265	31	1 to 120	<ul style="list-style-type: none"> • No eligible candidate in the feeder cadre for promotional posts • New recruit did not join 	4 to 60
4.	Bihar	127	30	2 to 270	<ul style="list-style-type: none"> • Approval of service regulations by State Govt. 	10 to 12
5.	Chhattisgarh	328	204	< 6	<ul style="list-style-type: none"> • No eligible candidate in the feeder cadre for Promotion posts • Approval of State Govt. 	12*
6.	Goa	140	13	15 to 40	<ul style="list-style-type: none"> • No eligible candidate in the feeder cadre for Promotion posts • Due to court proceedings • Due to administrative reasons 	4
7.	Gujarat	430	260	Not provided	<ul style="list-style-type: none"> • Most of the officer superannuated in last 3 years. • 233 posts were abolished during 2017. • Delay in recruitment due to model code of conduct. 	5 to 17
8.	Haryana	450	273	2 to 243	<ul style="list-style-type: none"> • No eligible candidate in the feeder cadre for Promotion posts • No application received for deputation 	2 to 8
9.	Himachal Pradesh	375	149	2 to 100	<ul style="list-style-type: none"> • No eligible candidate in the feeder cadre for Promotion posts • Due to Court proceedings. • Closure of HPSSC • Sudden demise of employee. • Creation of new posts 	1 to 18

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S. No.	SPCBs	Posts		Duration of Vacancy (Months)	Reasons for not filling vacancy	Timeline for filling the vacant posts (Months)
		Sanction	Vacancy			
10	Jharkhand	271	198	Not provided	<ul style="list-style-type: none"> Recruitment and Service Rules are in the process of preparation. 	12
11	Karnataka	723	437	Not provided	<ul style="list-style-type: none"> No eligible candidate in the feeder cadre for Promotion posts Model code of conduct 	6
12	Kerala	434	25	1 to 36	<ul style="list-style-type: none"> No eligible candidate in the feeder cadre for Promotion posts Appointment by Kerala PSC Leaving prior to retirement 	3 to 12
13	Madhya Pradesh	1228	783	Not provided	<ul style="list-style-type: none"> Due to Court proceedings. 	18
14	Maharashtra	839	366	6 to 120	<ul style="list-style-type: none"> Staffing pattern not sanctioned by Govt. Govt. allowed to fill only 80% vacancy. Driver, Peon, Chowkidar posts were filled through Outsourcing 	6 to 9
15	Manipur	119	75	1 to 120	<ul style="list-style-type: none"> No eligible candidate in the feeder cadre for Promotion posts Concurrence from State Cabinet 	Not provided
16	Meghalaya	152	71	3 to 42	<ul style="list-style-type: none"> No eligible candidate in the feeder cadre for Promotion posts Approval of Reservation Roaster Due to Court proceedings. 	<ul style="list-style-type: none"> 6 months for 54 posts. No time line for remaining posts.
17	Mizoram	14	4	24	<ul style="list-style-type: none"> Approval of Govt. 	6*
18	Nagaland	17	0	Not applicable		
19	Odisha	463	273	Not provided	<ul style="list-style-type: none"> Model code of conduct Due to Court proceedings. 	6
20	Punjab	652	309	1 to 423	<ul style="list-style-type: none"> No eligible candidate in the feeder cadre for Promotion posts Due to Court proceedings. Model code of conduct. For some period, Chairman post was vacant PPCB is considering restructuring of some 	12

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S. No.	SPCBs	Posts		Duration of Vacancy (Months)	Reasons for not filling vacancy	Timeline for filling the vacant posts (Months)
		Sanction	Vacancy			
					posts	
21	Rajasthan	808	488		Not provided	
22	Sikkim	11	11	34 to 60	<ul style="list-style-type: none"> Recruitment process is kept on hold as Admin. Dept. unable to allocate fund. 	12 for promotional posts
23	Tamil Nadu	1118	493	12 to 36	<ul style="list-style-type: none"> No eligible candidate in the feeder cadre with service qualification Approval of Govt. for revision of Service Regulation 	12 to 24
24	Telangana	230	104	2 to 120	<ul style="list-style-type: none"> No eligible candidate in the feeder cadre for Promotion posts Approval of Govt. for upgradation of 42 non-technical posts. 	12
25	Tripura	28	4	48	<ul style="list-style-type: none"> Change in recruitment policy Model Code of Conduct 	15
26	Uttarakhand	130	79	Not provided	<ul style="list-style-type: none"> Approval of Govt. for new service regulations 	18
27	Uttar Pradesh	732	339	6 to 348	<ul style="list-style-type: none"> No eligible candidate in the feeder cadre for Promotion posts Govt. Approval for Recruitment Rules for Group B post. No appointment in Class 4, as per UP Govt. except Junior Technical posts 	Not Provided
28	West Bengal	308	128	5 to 300	<ul style="list-style-type: none"> No eligible candidate in the feeder cadre for Promotion posts Some posts are Initiated for surrender 	12 to 18
Sub-Total (A)		10710	5351			

Note: * After approval of the Govt.

Table 2b: Status of Posts in Pollution Control Committees

S. No.	PCCs	Posts		Duration of Vacancy (Months)	Reason for not filling	Timeline for filling the Vacant Posts (Months)
		Sanction	Vacancy			
1.	A&N	9	3	45	<ul style="list-style-type: none"> Post abolished due to not filling up within 5 years as per DoPT. 	Advt. in a Month

S. No.	PCCs	Posts		Duration of Vacancy (Months)	Reason for not filling	Timeline for filling the Vacant Posts (Months)
		Sanction	Vacancy			
2.	Chandigarh	9	1	172	• Technical issues in Recruitment Rules	6
3.	DNH&DD	12	10	60	• Post abolished due to not filling up within 5 years as per DoPT	24
4.	Delhi	344	153	1 to 108	Not provided	2 to 17
5.	Jammu & Kashmir	445	139	72 to 324	• Recruitment Rules not finalized. • Restructuring of Organization set-up	24
6.	Ladakh	16	11	39	• Recruitment Rules to be notified. • Bifurcation of State in to UTs	Not provided
7.	Lakshadweep	5	0	Not applicable	Not Applicable	Not applicable
8.	Puducherry	12	3	4 to 161	• No exclusive admin. Posts, relies on Dept. of S&T support. • Model code of Conduct. • Initiated for appointment of consultants	4
Sub-Total (B)		852	320			
Total (A+B)		11562	5671			

3. The above chart shows that a large number of posts are lying vacant in various SPCB/PCCs for long which is affecting their function and consequential lapses in monitoring.

4. Learned Counsel for the GNCTD has pointed out that the issue of filling up of vacant posts in the States of Rajasthan, Punjab, NCT of Dehi, Uttar Pradesh and Haryana falling in the National Capital Region (NCR) is under consideration before Hon'ble the Supreme Court in Writ Petition(s) (Civil) No(s). 13029/1985, wherein the Hon'ble Supreme Court on 27.08.2024 has fixed the outer time limit for filling in all the vacancies by

30.04.2025. The order of the Hon'ble Supreme Court dated 27.08.2024 in Writ Petition(s) (Civil) No(s). 13029/1985 is as under:

"We have perused the compliance reported by the States of Rajasthan, Punjab, NCT of Delhi, Uttar Pradesh and Haryana which are States falling in the National Capital Region.

These States were called upon to file compliance affidavits regarding filling in the vacant posts in the respective State Pollution Control Boards. A substantial number of posts are vacant in relation to these five States. Initially, we were inclined to grant an outer limit till 31st March, 2025, to fill in all the vacant posts. However, Ms. Aparajita Singh, learned Senior Advocate appointed as Amicus Curiae, is right when she pointed out that very soon the issue of stubble burning and pollution will arise. She invited our attention to the provisions of the Commission for Air Quality Management in National Capital Region and Adjoining Areas Act, 2021 (for short, "the 2021 Act"). The object of establishing the Commission for Air Quality Management in National Capital Region and Adjoining Areas (for short, "the Commission") under Section 3 of the 2021 Act is for better coordination, research, identification and resolution of problems surrounding the air quality index and for matters connected therewith or incidental thereto.

Our attention is also invited by the learned Amicus Curiae to Section 11 of the 2021 Act which provides for constitution of Sub Committees including a Sub-Committee on Safeguarding and Enforcement. The constitution of the Sub-Committee on Safeguarding and Enforcement has been laid down in sub-Section (3) of Section 11 of the 2021 Act.

Today, the situation is that due to a large number of vacant posts in the State Pollution Control Boards, the said Boards have become ineffective for all purposes. Now, the question is what steps the Commission proposes to take. The issue is of a very urgent nature as the State Pollution Control Boards, who have more than sufficient powers to take steps for controlling pollution, are virtually defunct. We, therefore, direct the Chairperson of the Commission to remain present through video conference on the next date and explain to us what steps the Commission proposes to take. Our attention is also invited to clause (c) of sub-Section (6) of Section 12 of the 2021 Act. The Chairperson of the Commission will have to address the Court on this aspect also.

We make it clear that all States have to endeavour to fill in the important posts urgently. Under no circumstances, we are going to grant them time for filling in all the vacancies beyond 30th April, 2025.

The States of Rajasthan, Punjab, NCT of Delhi, Uttar Pradesh and Haryana will address the issue of filling in substantial vacancies in the State Pollution Control Boards on urgent basis and the outer limit therefor. These States will endeavour to fill in the vacant posts, which are required to be filled in by directing

recruitment, within a period of two months from today. However, a specific statement shall be made by these States on the next date.

It will be open for the Chairperson of the Commission to file an affidavit indicating the steps which the Commission proposes to take in terms of the provisions of the 2021 Act.

List on 2nd September, 2024."

5. Though from that order it appears that the direction of Hon'ble the Supreme Court is to all the States to fill up the vacancies of PCBs/PCCs by 30.04.2025 but since Counsel for GNCTD has submitted that the said direction applies to the States falling within NCR, therefore, we hereby direct that the State/UT not covered by the order of the Hon'ble Supreme Court dated 27.08.2024 will also fill up the posts lying vacant in the SPCBs/PCCs latest by 30.04.2025. All the possible efforts will also be made within this period to provide adequate infrastructure in the laboratories of the PCBs/PCCs and to make them fully functional.

6. We also take note of the fact that in some of the States/UTs the adequate number of laboratories do not exist, therefore, expeditious steps will be taken to cure it.

7. Let the progress report indicating the compliance of this order be filed by all the States/UTs by way of an affidavit by providing an advance copy to the Counsel for the CPCB at least one week before the next date of hearing.

8. List on 09.01.2025.

Prakash Shrivastava, CP

Sudhir Agarwal, JM

Dr. A. Senthil Vel, EM

September 11, 2024
Original Application No. 693/2023
dv..



Tilak Singh <tilak@dbajjallaw.in>

Service in O.A. No. 693 of 2023: News Item titled "Pollution Control Boards are the weak link" appearing in Deccan Herald dated 24.10.2023

1 message

Tilak Singh <tilak@dbajjallaw.in>

3 January 2025 at 17:39

To: secy-moef@nic.in, cb.cpcb@nic.in, membersecretarygpcb@gmail.com, ms-gpcb@gujarat.gov.in, ms@kspcb.gov.in, msdpcc@nic.in, net.wbpcb-wb@bangla.gov.in, ms@mpcb.gov.in, mspcb-hp@nic.in, ms@uppcb.in, pradeepmisra@yahoo.com, ram73a@gmail.com

Cc: Dhananjay Baijal <dhananjay@dbajjallaw.in>

Dear Sir/Madam,

Please find the attached Affidavit on behalf of Respondent No. 22- Telangana Pollution Control Board, in the captioned matter, filed by Mr Dhananjay Baijal, Advocate for Respondent Telangana Pollution Control Board.

--

Regards,

--

Tilak Singh

Registered clerk of Mr. Dhananjay Baijal, AoR

+917982588954

2/20 B Jangpura A,

Lower Gr. Floor,

New Delhi - 110014



Affidavit filed on behalf of Respondent No. 22 Telangana Pollution Control Board.pdf

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